

ORISSA HIGH COURT

FILING REPORT AS ON :12/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/1348/2026	SOUMYA RANJAN JENA VS M/S. HDB FINANCIAL SERVICES LTD.	BADRINARAYAN PANDA VS	// ()	
2	D-ARBP/1416/2026	M/S. KEC INTERNATIONAL LTD. VS EAST COAST RAILWAY, BBSR	SATYA SMRUTI MOHANTY VS	// ()	
3	D-BLAPL/1020/2026	CHITTARANJAN TANDI VS STATE OF ODISHA	SARBESWAR SAHOO VS	JONK /145 /2025 ()	AOD20220004505C202600005
4	D-BLAPL/1021/2026	SHANKAR KUMAR SAHU VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	GOSANINUAGAM /442 /2025 ()	AOR20220001558C202600011
5	D-BLAPL/1029/2026	MAHENDRA MALLICK VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /196 /2025 ()	
6	D-BLAPL/1030/2026	ROHIT KENOJIYA VS STATE OF ODISHA	SARBESWAR SAHOO VS	JONK /145 /2025 ()	AOD20220004505C202600006
7	D-BLAPL/1039/2026 BLAPL/275/2026	TUTU DEHURI VS STATE OF ODISHA	RAKESH KUMAR DAS VS	BARGARH RURAL /201 /2024 A.D.J.,BARGARH(Bargarh) Spl/0000081/2024	
8	D-BLAPL/1046/2026	KUNAL DIGAL VS STATE OF ODISHA	MAHES DAS VS	//0 ()	
9	D-BLAPL/1048/2026	MANUA HEMBRAM VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	//0 ()	
10	D-BLAPL/1056/2026	K.SOUMYA RANJAN MAHAPATRA VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	KHALLIKOTE /1020 /2025 ()	AOD20220003315C202600003
11	D-BLAPL/1062/2026	BUDA KIRSANI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MUDULIPODA /25 /2006 ()	

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12	D-BLAPL/1063/2026	VINOD KUMAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// () //	
13	D-BLAPL/1065/2026	SUSHANTA BEJ VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SONEPUR /189 /2025 () //	
14	D-BLAPL/1071/2026	NANDA @ GOUTAM JENA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	DHARMASALA /681 /2025 () //	
15	D-BLAPL/1073/2026	BISHAL BISWAL VS STATE OF ODISHA	SANJAYA NARAYAN SAHOO VS	PAHALA /80 /2025 () //	
16	D-BLAPL/1075/2026	SK. MEHETAB @ SK. MEHTAB VS STATE OF ODISHA	DEEPAK KU SAHOO VS	DHARMASALA /731 /2025 () //	
17	D-BLAPL/1076/2026	SK. ABDUL @ SK. ABDDOL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /447 /2025 () //	
18	D-BLAPL/1077/2026	SK. MUSTAQUE @ MITU VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /447 /2025 () //	
19	D-BLAPL/1078/2026	BIKRAM BISWAL VS STATE OF ODISHA	BISWABHUSAN DAS VS	RAGHUNATHPUR /142 /2024 () //	
20	D-BLAPL/1079/2026	DILLIP SAMANTARAY @ DILLIP KUMAR SAMANTARAY VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	JODAPADAR /99 /2024 () //	
21	D-BLAPL/1081/2026	SUJIT KUMAR PANDA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// () //	
22	D-BLAPL/1082/2026 BLAPL/296/2026	AKSHYA SAHU @ AKHAYA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SHERAGADA /376 /2025 J.M.F.C., SERAGARA(Ganjam) GR/0000424/2025	
23	D-BLAPL/1083/2026	SHAIKH SAZID ALI	GOUTAM CHARAN ROUT	// ()	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/1088/2026	BANAMALI BINDHANI	SABANA KHATUN	REMUNA /201 /2025	AOR20220002684C202600001
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/1089/2026	BIKRAM PRADHAN	SOUBHAGYA KUMAR DASH	//	AOR20220001631C202600008
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/1090/2026	SOUMYARANJAN BEHERA @ BAGHA	ASIT KUMAR JENA	DHARMASALA /731 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/1091/2026	SUSHANTA KUMAR JENA @ SUSANTA KUMAR JENA	AMULYA RATNA PANDA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/1094/2026	SUVENDU SEKHAR PATI	BIBHUTI BHUSAN CHOUDHURY	CYBER CRIME AND E.O, BALASORE /45 /2025	AOD20230001174C202600003
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/1095/2026	AKASH KUMAR MISHRA	LAXMAN PRADHAN	PHULBANI TOWN /434 /2025	AOD20240000968C202600001
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/1096/2026	SUNIL BAIS	ASIT KUMAR JENA	MALKANGIRI /363 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/1099/2026	T. UTTAM DORA	BISWA RANJAN DAS	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/1100/2026	SHIVAM SINGH GOND	ASIT KUMAR JENA	MALKANGIRI /363 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/1103/2026	NABIN JANI @ NABINM JANI	ARIJEET MISHRA	KORAPUT SADAR /201 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/1105/2026	ANIL NAYAK	BISWA RANJAN DAS	PATTAPUR (DIGAPAHANDI) /417 /2025	
		VS	VS	()	

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35	D-BLAPL/1109/2026	STATE OF ODISHA KALIA @ SANJAY KUMAR MALIK @ SANJAY MALLIK VS	ARIJEET MISHRA VS	// PATTAMUNDAI MODEL /278 /2025 ()	
36	D-BLAPL/1110/2026	STATE OF ODISHA RUDRA SWAIN VS	JUGALA KISHORE PANDA VS	// BUGUDA /513 /2025 ()	
37	D-BLAPL/1112/2026	STATE OF ODISHA BINGU KHILA VS	JUGALA KISHORE PANDA VS	// CHITRAKONDA /203 /2023 ()	
38	D-BLAPL/1113/2026	STATE OF ODISHA KALIA @ SANJAY KUMAR MALIK @ SANJAYA MALLIK VS	ARIJEET MISHRA VS	// PATTAMUNDAI MODEL /202 /2025 ()	
39	D-BLAPL/1115/2026	STATE OF ODISHA RAJU TAKRI VS	ARIJEET MISHRA VS	// JEYPORE MAHILA /185 /2025 ()	
40	D-BLAPL/1118/2026	STATE OF ODISHA BRUSHABH @ BRUSABHA CHIRGUNI VS	SK. ZAFARULLA VS	// MANAMUNDA /27 /2025 ()	
41	D-BLAPL/1122/2026	STATE OF ODISHA SANJAY MUNDA VS	RAJIV KUMAR MAHANTA VS	// RUGUDI /9 /2025 ()	AOR20220001662C202600002
42	D-BLAPL/1126/2026	STATE OF ODISHA ARABINDA BAGHA VS	BIJAYA KUMAR RAGADA VS	// BOUDH /157 /2020 ()	
43	D-BLAPL/1128/2026	STATE OF ODISHA PARAMESWAR PATEL @ MALI @ PARMESWAR PATEL VS	MAKANTA BARIK VS	// JHARIGAM /174 /2025 ()	
44	D-BLAPL/1135/2026	STATE OF ODISHA K. SIBAPRASAD ACHARY VS	SUKANTA KUMAR NAYAK (2) VS	// BALLIGUDA /196 /2025 ()	
45	D-BLAPL/1136/2026	STATE OF ODISHA DINESH NEPAK VS	AMITAV TRIPATHY VS	// KANTAMAL /186 /2024 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/1138/2026	KABIRAJ BAG VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	SINAPALI /237 /2024 () //	
47	D-BLAPL/1139/2026	AMITAV NAYAK VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	KUCHINDA /52 /2012 () //	
48	D-BLAPL/1140/2026	ANIL KUMAR BEHERA VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	TIHIDI /208 /2025 () //	
49	D-BLAPL/1142/2026	CHANDRAMANI NAG VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	/ /0 () //	
50	D-BLAPL/1146/2026	SHREEVAS CAMPO @ PANKAJ KAMPA @ PANKAJ KISHOR KUMAR SAHOO VS STATE OF ODISHA	KISHOR KUMAR SAHOO VS	KOTINANDA /448 /2025 () //	
51	D-BLAPL/1150/2026	ALTAF ANSARI @ SINGH VS STATE OF ODISHA	BISWARANJAN DALAI VS	SUNDARGARH TOWN /407 /2025 () //	AOR20220003722C202600010
52	D-BLAPL/1156/2026	MAHESWAR SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIAPADA /626 /2025 () //	
53	D-BLAPL/1157/2026	SMRUTI SAGAR SAMAL VS STATE OF ODISHA	DEVASHIS PANDA VS	GOCHHAPADA /186 /2025 () //	AOR20220001247C202600003
54	D-BLAPL/1158/2026	DILIP GARADIA VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	RAYAGADA TOWN /319 /2025 () //	AOD20240000698C202600001
55	D-BLAPL/1160/2026	SANJAYA BHUYAN @ SANJAY BHUYAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIAPADA /277 /2025 () //	
56	D-BLAPL/1161/2026	GIRISH SAHOO @ GIRISHA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	/ /0 () //	
57	D-BLAPL/1164/2026	KAALEB GARADA @ KALEB	AMIT KUMAR SAHU	KAKIRIGUMMA /3 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/1168/2026	PRATIK SALIV BARA	PRAFULLA CHANDRA ACHARYA	SUNDARGARH TOWN /283 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/1169/2026	NIRANJAN MAHARANA	PRAFULLA CHANDRA ACHARYA	BIRMITRAPUR /197 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/1172/2026	SMRUTI RANJAN BARIK @ BADA	HIMANSHU SEKHAR MISHRA	LOISINGHA(BOLANGIR) /136 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/1173/2026	JANMEJAYA DIGAL @ BABU	SITIKANT MISHRA	PHULBANI TOWN /219 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/1175/2026	GIRI PRASAD BARIK @ KARAN	DEBASNAN DAS	MAHILA PS,SEC-3,ROURKELA /34 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/1184/2026	SAROJ MALLICK	ANUGRAHA NARAYAN SAMANTRAY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/1187/2026	KRUSHNA ARJUNA PRADHAN @ KRUSHNARJUNA PRADHAN	PRADHAN NANDA	MOHANA /57 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/1193/2026	LILISAN DIGAL	KABIR KUMAR JENA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/1197/2026	CHITTA RANJAN MOHANTY	PRATIK DASH	CUTTACK SADAR /817 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/1201/2026	GOURA SAHU	SUBODH KUMAR MOHANTY	BISWANATHPUR /77 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/1202/2026	AMITAV BISOI @ AMIYA @ AMITABH BISOYI	SIDHARTHA SANKAR RAY (2)	SHERAGADA /318 /2025	
		VS	VS	()	

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69	D-BLAPL/1203/2026	STATE OF ODISHA BINA @ BENU MAJHI VS	PRASHANTA KUMAR DAS VS	// BANKI /490 /2025 ()	
70	D-BLAPL/1206/2026	STATE OF ODISHA AJIT BASKEY @ AJIT @ CHAKARA BASKEY VS	SURYAKANTA DWIBEDI VS	// MURUDA /323 /2025 ()	
71	D-BLAPL/1207/2026	STATE OF ODISHA PURNA PERMA VS	SUCHIT KUMAR NAYAK VS	// MATHILI /33 /2020 ()	
72	D-BLAPL/1208/2026	STATE OF ODISHA DOLOGOBINDO CHANDA VS	BAIJAYANTI MOHANTY VS	// KOTOAGARH /1 /2026 ()	
73	D-BLAPL/1211/2026	STATE OF ODISHA KESU @ KALIKESH PARIDA @ KALIKESH PARDIA VS	KAUSTUVA MOHANTY VS	// RAMPUR (SONEPUR) /128 /2024 ()	
74	D-BLAPL/1213/2026	STATE OF ODISHA ANALA KUMAR NAYAK @ TUKU VS	JAGANNATH BHUYAN VS	// RAIKIA /2 /2026 ()	
75	D-BLAPL/1214/2026	STATE OF ODISHA LALAT @ LALATENDU SWAIN VS	SAROJ KUMAR DASH VS	// BHUBAN /4 /2026 ()	
76	D-BLAPL/1215/2026	STATE OF ODISHA DEBANSU SARKAR VS	PRANAB KUMAR DAS VS	// MALKANGIRI /455 /2025 ()	
77	D-BLAPL/1216/2026	STATE OF ODISHA AJIT KUMAR DIGAL VS	SUSANTA KUMAR LENKA VS	// // ()	AOR20220001299C202600006
78	D-BLAPL/1222/2026	STATE OF ODISHA DAYANIDHI MAJHI VS	SATYA NARAYAN MISHRA 4 VS	// KARLAPAT /30 /2024 ()	AOR20220001615C202600002
79	D-BLAPL/1225/2026	STATE OF ODISHA PRABHAT NAYAK VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	// BAIDYANATHPUR /599 /2025 () //	

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80	D-BLAPL/1245/2026	KUNU @ SHAKTI PRASASD JENA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /10 /2026 () //	
81	D-BLAPL/1246/2026	PINTU @ PRIYA RANJAN NAYAK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	K.NUAGOAN /177 /2025 () //	
82	D-BLAPL/1256/2026	NIRAJ KUMAR SONI VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	UDITNAGAR /152 /2018 () //	
83	D-BLAPL/1257/2026	RAKESH PADHAN VS STATE OF ODISHA	ANSHUMAN PANDA VS	BOLANGIR SADAR /291 /2025 () //	
84	D-BLAPL/1264/2026	SPARSH VISWAKARMA VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	CHHEND /97 /2025 () //	
85	D-BLAPL/1265/2026	RANJAN KUMAR SAH VS STATE OF ODISHA	SURYA PRAKASH MANAGARAJ VS	HANDAPA /190 /2025 () //	
86	D-BLAPL/1266/2026	RAM KUMAR SAHOO VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	BIRMITRAPUR /225 /2024 () //	
87	D-CMAPL/1457/2026	BASANTI PARAMANIK VS COLLECTOR, CUTTACK	SATYA RANJAN MOHAPATRA VS	// () //	
88	D-CMAPL/1577/2026	PRATAP CHANDRA BEHERA VS PAWAN KUMAR SULTANIA	ADV. VS	// () //	
89	D-CMP/1329/2026	RANJIT KUMAR DAS VS GOPABANDHU DAS	ASHOK KUMAR SAHOO VS	// () //	
90	D-CMP/1351/2026	CHHINU PATEL VS NAROTTAM ROUT	ANISH PATTNAYAK VS	// () //	AOR20250001203C202600001
91	D-CMP/1393/2026	PADMINI BALA	UMA CHARAN MISHRA	//	

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92	D-CMP/1428/2026	VS MAA TARINI EASTCON PVT. LTD., KHURDA AJAY KUMAR ROUSTRAY	VS DOLAGOBINDA MOHAPATRA	() // //	AOR2023000065C20260001
93	D-CMP/1449/2026	VS REBARANI TAH RIGHT STEP MEDIA SERVICES PVT. LTD.	VS DWARIKA PRASAD MOHANTY	() // //	
94	D-CMP/1472/2026	VS FAST COMMUNICATION, CUTTACK MOUSIMI @ MOUSUMI SAHU	VS PRASANNA KUMAR RATH	() // //	
95	D-CMP/1508/2026	VS PRITAM INFRA PVT. LTD., BALASORE SADANANDA SAHOO	VS ASHOK KUMAR MOHAPATRA	() // //	AOR20220001551C202600002
96	D-CMP/1516/2026	VS PURUSOTTAM SAHOO PRADIP KUMAR SENAPATI	VS AMIT PRASAD BOSE	() // //	
97	D-CMP/1517/2026	VS MUKUL KUMAR AJAY KUMAR MISHRA	VS JAGAJIBAN PRADHAN	() // //	
98	D-CMP/1519/2026	VS MAMATA MISHRA NARENDRA KUMAR SAHOO	VS DWARIKA PRASAD MOHANTY	() // //	
99	D-CMP/1534/2026	VS MINAKHI SAHOO SHANKARA NARAYANA PANIGRAHI	VS BISWAJIT MAHARANA	() // //	
100	D-CMP/1539/2026	VS PRATIMA PATI NIRANJAN ROUSTRAY	VS AMIYA KUMAR MISHRA	() // //	AOR20220004309C202600003
101	D-CMP/1579/2026	VS STATE OF ODISHA RABINDRA MOHANTY	VS MAHESWAR MOHANTY	() // //	
102	D-CMP/1580/2026	VS GAURANGA MOHANTY NIRUPAMA BAG	VS MAHESWAR MOHANTY	() // //	

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103	D-CONTC/1342/2026	MANNMATH BAG MANORAMA DASH VS DR. N.THIRUMALA NAIK, I.A.S	SWOYAM PRABHU JENA VS	// // 0 //	
104	D-CONTC/1344/2026	SASMITA DASH VS DR. N.THIRUMALA NAIK, I.A.S	SWOYAM PRABHU JENA VS	// 0 //	
105	D-CONTC/1347/2026	MANAGING COMMITTEE OF BANCHHANIDI GIRLS HIGH SCHOOL VS DR. N.THIRUMALA NAIK, I.A.S	SWOYAM PRABHU JENA VS	// 0 //	
106	D-CONTC/1349/2026	AHLAD KUMAR MOHANTY VS NIGAMANANDA PANDA, DIRECTOR, LAND RECORD AND SURVEY	ADV VS	// 0 //	AOD20250001275C202600013
107	D-CONTC/1355/2026	BANDARI SIMHACHALAM VS BALAMUKUNDA BHUYAN, DIRECTOR OF ELEMENTARY EDUCATION	ADV VS	// 0 //	AOD20250000195C202600003
108	D-CONTC/1356/2026	PRAKASH CHANDRA MOHANTY VS NIGAMANANDA PANDA, DIRECTOR, LAND RECORD AND SURVEY	ADV VS	// 0 //	AOD20250001275C202600012
109	D-CONTC/1358/2026	MANAGING COMMITTEE OF NIKIRAI GIRLS HIGH SCHOOL VS DR. N.THIRUMALA NAIK, I.A.S	SWOYAM PRABHU JENA VS	// 0 //	
110	D-CONTC/1363/2026	JAGAT JIBAN PATRA VS DR. ARABINDA KUMAR PADHEE, I.A.S	ADV. VS	// 0 //	
111	D-CONTC/1369/2026	BAURIBANDHU PRADHAN VS KALI PRASANNA MAHAPATRA, DIRECTO, GOVT. OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	
112	D-CONTC/1375/2026	RENUBALA MISHRA VS Y.B.KHURANIA, IPS, DG AND IG OF POLICE, ODISHA	ADV. VS	// 0 //	
113	D-CONTC/1389/2026	BASANTA KUMAR PANIGRAHI VS D.PRASHANTA REDDY, EX-M.D., ODISHA SMALL INDUSTRIES CROP. LTD.,	ADV. VS	// 0 //	

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114	D-CONTC/1395/2026	MANAGING COMMITTEE OF BAKALA HIGH SCHOOL BIJAYALAXMI SAHOO VS	VS	// ()	
115	D-CONTC/1398/2026	BIRENDRA KERKERA, DIRECTOR, SECONDARY EDUCATION, ODISHA MANAGING COMMITTEE OF ANLAJODI PANCHAYATI, BALASORE, KHORDHA	VS	// ()	
116	D-CONTC/1403/2026	BIRENDRA KERKERA, DIRECTOR, SECONDARY EDUCATION, ODISHA SWAGATIKA PANDA	ADV. VS	// ()	
117	D-CONTC/1405/2026	DR.N.THIRUMALA NAIK, COMM-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR, KHORDHA SASMITA PANIGRAHI	ADV. VS	// ()	
118	D-CONTC/1409/2026	DR.N.THIRUMALA NAIK, COMM-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR, KHORDHA RUNUBALA JENA	PRASANTA KUMAR SATAPATHY VS	// ()	
119	D-CONTC/1417/2026	SURYAWANSHI MAYUR VIKAS, COLLECTOR AND DISTRICT MAGISTRATE, BALASORE ARCHANA PAIL	GOPINATH MISHRA VS	// ()	
120	D-CONTC/1423/2026	SHYAM SUNDAR TUDU, SETTLEMENT OFFICER, JOBRA SANJAYA NAIK	ADV. VS	// ()	
121	D-CONTC/1432/2026	DEO RANJAN SING, I.A.S BARUNA NAG	RANJAN KUMAR NAYAK VS	// ()	
122	D-CONTC/1436/2026	BIBHUTI BHUSAN NAYAK, IAS GOPAL RANA	RANJAN KUMAR NAYAK VS	// ()	
123	D-CONTC/1443/2026	BIBHUTI BHUSAN NAYAK, IAS SANKALP JENA	ADV. VS	// ()	
124	D-CONTC/1450/2026	DR. BHARATI MURMU, HEALTH OFFICER BARIPADA MUNICIPALITY MANOJ KUMAR SUBUDHI	ADV. VS	// ()	
125	D-CONTC/1452/2026	B.PARAMESWARAN, COMM.-CUM-SECRETARY SC AND ST DEVELOPMENT DEPT., SECRETARIAT BUILDING BALMIKI DASH	ADV.	//	

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		VS	VS	()	
126	D-CONTC/1456/2026	PAWAR SACHIN PRAKASH, IAS BIKARTAN SETHI	BANSHIDHAR SATAPATHY	//	
		VS	VS	()	
127	D-CONTC/1461/2026	BALA MUKUNDA BHUYAN, DIRECTOR, ELEMENTARY EDUCATION, ODISHA JAMBESWAR PRADHAN	ADV.	//	
		VS	VS	()	
128	D-CONTC/1462/2026	B.PARAMESWARAN, COMM.-CUM-SECRETARY SC AND ST DEVELOPMENT DEPT., SECRETARIAT BUILDING DR. MANORANJAN PANDA	ADV	//	AOD20240000618C202600009
		VS	VS	()	
129	D-CONTC/1481/2026	ASWATHY S, COMMISSIONER CUM SECRETARY HEALTH AND FW DEPTT. RAMAKRUSHNA SAMANTARA	ADV.	//	
		VS	VS	()	
130	D-CONTC/1483/2026	B.PARAMESWARAN, COMM.-CUM-SECRETARY SC AND ST DEVELOPMENT DEPT., SECRETARIAT BUILDING PRASANNA KUMAR PRUSTY	SANTOSH KUMAR DASH	//	
		VS	VS	()	
131	D-CONTC/1493/2026	B.PARAMESWARAN, COMM.-CUM-SECRETARY SC AND ST DEVELOPMENT DEPT., SECRETARIAT BUILDING SUDARSAN NAHAK	ADV.	//	
		VS	VS	()	
132	D-CONTC/1502/2026	SOVA SHARMA, IAS ISWAR CHANDRA NAIK	ADV.	//	
		VS	VS	()	
133	D-CONTC/1511/2026	SOVA SHARMA, I.A.S SAGARIKA PARIDA	PRABIN DAS	//	
		VS	VS	()	
134	D-CONTC/1515/2026	Y.B.KHURANIA, IPS, DG AND IG OF POLICE, ODISHA DR SANJIB KUMAR MOHANTY	ADV.	//	
		VS	VS	()	
135	D-CONTC/1527/2026	ARAVIND AGRAWAL, I.A.S PREMALATA PANDA	ADV	//	AOD20250000656C202600001
		VS	VS	()	
136	D-CONTC/1540/2026	USHA PADHEE, PRINCIPAL SECRETARY HOUSING AND URBAN DEVELOPMENT DEPTT. ALIVA JENA	ADV.	//	
		VS	VS	()	

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137	D-CONTC/1542/2026	BASANT KUMAR NAYAK, D.E.O., BALASORE DURGA RANI KARMAKAR VS	ADV. VS	// // ()	
138	D-CONTC/1546/2026	BASANT KUMAR NAYAK, D.E.O., BALASORE SANJUKTA DIKSHIT VS	ADV. VS	// // ()	
139	D-CONTC/1551/2026	BASANT KUMAR NAYAK, D.E.O., BALASORE RANJAN KUMAR SINGH VS	ADV. VS	// // ()	
140	D-CONTC/1588/2026	BASANT KUMAR NAYAK, D.E.O., BALASORE BINAYAK NAYAK VS	ADV. VS	// // ()	
141	D-CRLA/1055/2026	ARABINDA DAKUA, PRESENTLY SERVING AS DIRECTOR, MUNICIPAL ADMINISTRATION AND EX-OFFICIO GOURANGA CHARAN MOHANTY VS	PUSPAMITRA MOHAPATRA VS	CUTTACK VIGILANCE /6 /2015 ()	
142	D-CRLA/1087/2026	STATE OF ODISHA(VIG.) SHANKAR SAHOO VS	ASIT KUMAR JENA VS	// BALICHANDRAPUR /303 /2020 ()	
143	D-CRLA/1107/2026	STATE OF ODISHA TRINATH @ LIPUN SAHU @ TRINATH SAHU VS	UMAKANTA BARIK VS	// DAMANJODI /41 /2024 ()	
144	D-CRLA/1116/2026	STATE OF ODISHA SK. FAKIR VS	SAPAN KUMAR LENKA VS	// SPL.TASK FORCE /6 /2020 ()	
145	D-CRLA/1154/2026	STATE OF ODISHA AJAY KUMAR MOHANTY VS	SURYANARAYAN BISWAL VS	// BHUBANESWAR VIGILANCE /22 /2013 ()	AOR20220001325C202600001
146	D-CRLA/1163/2026	STATE OF ODISHA PAPU @ PRADEEP KUMAR SAHOO VS	JYOTI RANJAN DEO VS	// DHENKANAL SADAR /346 /2021 ()	AOR20220002834C202600002
147	D-CRLA/1191/2026	STATE OF ODISHA SUJIT SAHU VS	PRASANNA KUMAR MISHRA VS	// CHATRAPUR /602 /2025 ()	
		STATE OF ODISHA		//	

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148	D-CRLA/1195/2026	LIPU @ TAPAN NAYAK VS STATE OF ODISHA	DHRUBA CHARAN ROUT VS	BARAMBA /128 /2022 () //	
149	D-CRLA/1271/2026	GURUDEV KISHAN VS STATE OF ODISHA	DEBASNAN DAS VS	BARGAON /233 /2024 () //	
150	D-CRLMA/1049/2026	VICTIM/INFORMANT VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BIKRAMPUR FCI /281 /2025 () //	
151	D-CRLMC/1040/2026	RABINARAYAN DAS VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	JAJPUR TOWN /172 /2003 () //	
152	D-CRLMC/1043/2026	SUSHANT BHUYAN VS STATE OF ODISHA	RUCHI RAJGARHIA VS	ASKA /416 /2021 () //	
153	D-CRLMC/1052/2026	PRABODHA PRADHAN @ PRABODHA KUMAR PRADHAN VS STATE OF ODISHA	MANU KUMAR BISWAL VS	R.UDAYAGIRI /83 /2024 () //	AOD20240000430C202600002
154	D-CRLMC/1074/2026	SK. SAHAJAN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHILA P.S.(BBSR) /165 /2025 () //	
155	D-CRLMC/1092/2026	JAHIR JAHANGIR MALLA VS STATE OF ODISHA	P.ANUP DASH VS	MANCHESWAR P.S. /486 /2022 () //	AOD20220004458C202600002
156	D-CRLMC/1097/2026	BULU BEHERA VS STATE OF ODISHA	KRUSHNA CHANDRA MEHER VS	BOUDH /161 /2014 () //	AOR20230000026C202600005
157	D-CRLMC/1098/2026	GIRIJA PRASAD MOHANTY VS STATE OF ODISHA	LIPAN KUMAR PRADHAN VS	ATHGARH /178 /2014 () //	AOD20220004458C202600003
158	D-CRLMC/1102/2026	PAUL SABAR VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// () //	AOR20220001631C202600007
159	D-CRLMC/1106/2026	SANGRAM DAS	GOREKHANATH DAS	DHAULI PS /27 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-CRLMC/1137/2026	MURALIDHAR SATNAMI @ MURALI SATNAMI	JNYANANANDA PANDA	DHARAMGARH /94 /2010	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-CRLMC/1148/2026	GENDLAL BIHONE	BIKASH CHANDRA PARIJA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-CRLMC/1165/2026	JYOTI RANJAN BARAD @ PAPU BARAD	ASHOK KUMAR SWAIN-1	/ /0	
		VS	VS	()	
		BAIKUNTHA NATH BARAD		//	
163	D-CRLMC/1166/2026	CHANDAN LAL SUBUDHI@T. CHANDAN LAL SUBUDHI	SMARUP RANJAN SINGH SAMANT	/ /0	
		VS	VS	()	
		COMMNR. OF FOOD SAFETY, BBSR		//	
164	D-CRLMC/1176/2026	SANJULATA SAHU	BIBHU PRASAD MOHANTY	SINGLA /211 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-CRLMC/1190/2026	M/S. SAHU TRADERS	CHITTA RANJAN PATTNAIK	/ /0	
		VS	VS	()	
		WILLOWOOD CHEMICALS LTD.		//	
166	D-CRLMC/1199/2026	JAYASHREE SAHOO@JAYASHREE SAHU	SURYAKANTA DWIBEDI	RENGALI DAM SITE /105 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-CRLMC/1204/2026	BIKASH BEHERA	SUBODH KUMAR MOHANTY	DASPALLA /36 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-CRLMC/1209/2026	KUNJA BIHARI JENA	SWARAJ PATEL	SAMBALPUR VIGILANCE /25 /2003	AOD20240000667C202600001
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-CRLMC/1227/2026	SUMIT DEHERI	BIRAJA PRASAD TRIPATHY	SASON /94 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-CRLMC/1235/2026	BARUN KUMAR BEHERA	SANDEEP RAJ PANDA	/ /0	
		VS	VS	()	

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		M/S. BALASORE HIGHWAY STAR, BALASORE		//	
171	D-CRLMC/1236/2026	SANJIB KUMAR DWIBEDY	ABHAS MOHANTY	SAMBALPUR VIGILANCE /31 /2013	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
172	D-CRLMC/1239/2026	SUR SUMAN BHUYAN	RAJKISHORE SWAIN	BHADRAK TOWN /629 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
173	D-CRLMC/1242/2026	BARUN KUMAR BEHERA	SANDEEP RAJ PANDA	/ /0	
		VS	VS	()	
		M/S. BALASORE RIVERSIDE FILLING STATION, BALASORE		//	
174	D-CRLMC/1249/2026	KRUPASINDHU MUDULI	LALATENDU SAMANTARAY	PURUSHOTTAMPUR /278 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
175	D-CRLMC/1254/2026	SUBHADRA BEHERA	MANAS KUMAR CHAND	SAMBALPUR TOWN /142 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
176	D-CRLMC/1258/2026	KRUPASINDHU MUDULI	LALATENDU SAMANTARAY	BAIDYANATHPUR /561 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
177	D-CRLMC/1263/2026	ASWINI KUMAR PANDA	SANKAR PRAASAD PANI	BASTA /389 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
178	D-CRLMC/1272/2026	FAKIRA ROURAY	JAYADEBA BEHERA	//	AOD20240000366C202600008
		VS	VS	()	
		STATE OF ODISHA		//	
179	D-CRLMP/1045/2026	BIKASH NAYAK	SANDIPANI NAYAK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
180	D-CRLMP/1047/2026	PRABHANJAN SAHOO @ SAHU	SANDIPANI NAYAK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
181	D-CRLMP/1067/2026	PRAMODINI MALLICK	SANJAY KUMAR PARIDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	

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182	D-CRLMP/1085/2026	NRUSIMGHA CHARAN BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// () //	AOR20220001631C202600009
183	D-CRLMP/1170/2026	ANNAPURNA MARTHA VS STATE OF ODISHA	VIRAT VINEET AGARWAL VS	//0 () //	
184	D-CRLMP/1183/2026	LAXMI KALA VS STATE OF ODISHA	AMIT KUMAR PATRA VS	//0 () //	
185	D-CRLMP/1231/2026	MANMOHAN NAIK VS STATE OF ODISHA	KASHINATH PATTANAİK VS	//0 () //	
186	D-CRLMP/1262/2026	SANDHYA SATPATHY VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	//0 () //	
187	D-CRLMP/1267/2026	ABHIJEET ACHARYA VS STATE OF ODISHA	DEBASIS DEBADARSHAN VS	//0 () //	
188	D-CRLREV/1042/2026	ISWARA BAG@ISHWAR BAG VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	SOHELLA /16 /2022 () //	
189	D-CRLREV/1044/2026	BHIMA KARSIKA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	K.SINGHPUR /8 /2019 () //	
190	D-CRLREV/1068/2026	SIBANANDA NAYAK VS SUCHITRA NAYAK	PRASANTA KUMAR SAHOO VS	//0 () //	
191	D-CRLREV/1101/2026	AKASH ROUT VS STATE OF ODISHA	JITENDRA KUMAR CHHOTARAY VS	//0 () //	
192	D-CRLREV/1104/2026	SANTOSH KUMAR DASH VS STATE OF ODISHA	LAXMIDHAR DASH VS	// () //	AOR20220001207C202600004
193	D-CRLREV/1132/2026	ANIL KUMAR SINGH	SOHAN MISHRA	BAHALDA /76 /2025	

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		VS	VS	()	
194	D-CRLREV/1179/2026	STATE OF ODISHA NARENDRA BHATRA	SURYAKANTA DWIBEDI	// KODINGA /179 /2025	
		VS	VS	()	
195	D-CRLREV/1241/2026	STATE OF ODISHA PRADEEP KUMAR SAHU	SUVENDU KUMAR RAY	// //0	
		VS	VS	()	
196	D-EXP/1453/2026	NAZNIN AKTAR JASOBANTI SABAR	SANTOSH KUMAR MAHANTY	// //	AOD20240000242C202600005
		VS	VS	()	
197	D-EXP/1604/2026	STATE OF ODISHA PRANAYA RANJAN MOHANTY	JAYDEEP PAL	// //	
		VS	VS	()	
198	D-FAO/1324/2026	TAHASILDAR, BBSR SANKAR SWAIN	SATYABAN SAHOO	// //	
		VS	VS	()	
199	D-FAO/1327/2026	UNION OF INDIA PRITI KUMARI	SATYABAN SAHOO	// //	
		VS	VS	()	
200	D-FAO/1486/2026	UNION OF INDIA SANTILATA BEHERA	PRASANNA KUMAR MISHRA	// //	
		VS	VS	()	
201	D-FAO/1536/2026	UDAY VANU DAS MANAGER LEGAL, M/S. TATA AIG GENERAL INSURANCE COLLEGE, BHURDA	ADV. COLLEGE, BHURDA	// //	
		VS	VS	()	
202	D-JCRLA/1025/2026 JCRLA/14/2026	SAMAPTA PALAI RUNDA @ BARIAL HANSDA	ADV.	JALESWAR /190 /2016	
		VS	VS		
203	D-JCRLA/1026/2026 JCRLA/15/2026	STATE OF ODISHA TAPAN DALAI	ADV.	SPECIAL JUDGE (POCSO), BALASORE(Baleshwar) SC/0000354/2016	
		VS	VS		
204	D-JCRLA/1027/2026 JCRLA/16/2026	STATE OF ODISHA SANJAY BIRUA	ADV.	BALIAPAL /26 /2016 AD-HOC A.D.J.(FTSC),BALASORE(Baleshwar) Spl/0000050/2026	
		VS	VS	CHOUWAR /71 /2025	
				SPECIAL JUDGE (POCSO), CUTTACK(Cuttack)	

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205	D-JCRLA/1032/2026 JCRLA/17/2026	STATE OF ODISHA BANA DAS VS STATE OF ODISHA	ADV. VS	Spl/0000022/2025 BALIKUDA /569 /2023 DISTRICT & SESSIONS JUDGE,JAGATSINGHPUR(Jagatsinghapur) CT/0000144/2024	
206	D-JCRLA/1033/2026 JCRLA/18/2026	RAM KUMAR RAJAK @ ROHIT RAJAK VS STATE OF ODISHA	ADV. VS	JHARSUGUDA SADAR /269 /2025 SPECIAL JUDGE (POCSO), JHARSUGUDA(Jharsuguda) Spl/0000055/2025	
207	D-JCRLA/1034/2026 JCRLA/19/2026	JAY DEY VS STATE OF ODISHA	ADV. VS	JATNI P.S. /663 /2021 AD-HOC A.D.J.(FTSC),BHUBANESWAR(Khordha) TR/0000034/2022	
208	D-JCRLA/1035/2026 JCRLA/20/2026	GOPAL JANI VS STATE OF ODISHA	ADV. VS	JEYPORE TOWN /288 /2022 AD-HOC ADDL. DIST. JUDGE (FTSC), JEYPORE(Koraput) TR/0000002/2023	
209	D-JCRLA/1036/2026 JCRLA/21/2026	SAGARAM GOND VS STATE OF ODISHA	ADV. VS	RAIGHAR /149 /2015 SPECIAL JUDGE(POCSO), NABARANGPUR(Nabarangapur) TR/0000049/2020	
210	D-LAA/1585/2026	VEDANTA LTD.,JHARSUGUDA VS PRADEEP KUMAR AWASTI	TANMAY MISHRA VS	// ()	
211	D-MACA/1364/2026	LEGAL MANAGER, SHRIRAM GENERAL INSURANCE CO. LTD.,BBSR VS RITA DANDAPAT	PRASANT KUMAR MAHALI VS	// ()	
212	D-MACA/1367/2026	LEGAL MANAGER, SHRIRAM GENERAL INSURANCE CO. LTD.,BBSR VS SUKANTI MOHAPATRA	PRASANT KUMAR MAHALI VS	// ()	
213	D-MACA/1374/2026	LEGAL MANAGER, SHRIRAM GENERAL INSURANCE CO. LTD.,BBSR VS RAMESH DAS	PRASANT KUMAR MAHALI VS	// ()	
214	D-MACA/1522/2026	PRADEEP KUMAR PATRA VS HAREKRUSHNA SAHU	SRINIBASH SATAPATHY VS	// ()	
215	D-MACA/1533/2026	BAJAJ INSURANCE CO. LTD.,BBSR VS BELA NAYAK	ADAM ALI KHAN VS	// ()	

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216	D-MACA/1543/2026	B.M., BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. VS GULABATI KISAN	B.SUNDADEGHAN VS	// 0 //	
217	D-MACA/1548/2026	M/S. IFFCO-TOKIO GENERAL INSURANCE CO. LTD., VS TAPASWINI JENA	KHILANDALI KHAN VS	// 0 //	
218	D-MATA/1397/2026	SUDHIR KUMAR SAHOO VS SUJATA SAHOO	SAUMYA RANJAN PRADHAN VS	// 0 //	AOD20240000490C202600002
219	D-MSA/1420/2026	HOMEBASE ESTATE PVT. LTD. REGISTERED OFFICE VS THE SECRETARY, ODISHA REAL ESTATE TRIBUNAL, BBSR	BBSRU PRASAD SARANGI VS	// 0 //	
220	D-OJC/3181/1981 OJC/3181/1989	SEBATI DEI @ ROUSTRAY VS ORISSA STATE HOUSING BOARD	VS VS	// 0 //	
221	D-RSA/1465/2026	BISHNU CHARAN BARAL VS PRADIPTA @ PRADIPTA KUMAR BARAL	PITAMBAR PANDA VS	// 0 //	
222	D-RSA/1526/2026	SARAT CHANDRA MOHANTY VS BASANTI MANJARI PATRA	LAXMINARAYAN PATEL VS	// 0 //	
223	D-RVWPET/1448/2026	NIROD KUMAR SAHOO VS UNION OF INDIA	NIRANJAN LENKA VS	// 0 //	
224	D-RVWPET/1541/2026	DR. SHEETAL VIVEK AGARWAL VS DR. VIVEK PURSOTTAM AGARWAL	VS VS	// 0 //	
225	D-TRP(C)/1346/2026	IPSITA MALLIK VS KISHOR RAM BHAR	SAROJ KUMAR ROUSTRAY VS	// 0 //	AOD20240000656C202600002
226	D-TRP(C)/1404/2026	DIBAKAR MOHANTY VS PRANGYA PARAMITA BISWAL @ MOHANTY	DEBAKANTA MOHANTY VS	// 0 //	
227	D-TRPCRL/1070/2026	ABHINASH @ ABINASH PATNAIK	SULOCHANA PATRO	//0	

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		VS	VS	()	
228	D-WA/1301/2026	SATABDI PATTANAİK STATE OF ODISHA	JATESWAR NAYAK,A.G.A	//	LOD20240000200C202600009
		VS	VS	()	
229	D-WA/1354/2026	MONALI ROUTRAY STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	//	LOD20240000200C202600010
		VS	VS	()	
230	D-WA/1497/2026	RATNAKAR SWAIN STATE OF ODISHA	SANJIB SWAIN,A.G.A	//	LOD20240000172C202600007
		VS	VS	()	
231	D-WA/1512/2026	SRIRAM BEHERA VC,SAMBALPUR UNIVERSITY,BURLA, SAMBALPURAMITOSH SIKDAR		//	
		VS	VS	()	
232	D-WA/1562/2026	SHANKAR KUMAR PANDA FIELD MOTOR PRIVATE LIMITED, CUTTACK	RAMACHANDRA PANIGRAHY	//	
		VS	VS	()	
233	D-WA/1598/2026	STATE OF ODISHA SANAT KUMAR DASH @ SANAT KUMAR DAS	MANOJ KUMAR PATI	//	
		VS	VS	()	
234	D-WP(C)/1300/2026	BIMAL KUMAR SAMAL SURENDRA NATH JENA	GOPINATH MISHRA	//	
		VS	VS	()	
235	D-WP(C)/1302/2026	STATE OF ODISHA MEENAKSHI KUMARI BISOYI	SRINIVAS MOHANTY	//	AOR20230000802C202600017
		VS	VS	()	
236	D-WP(C)/1303/2026	STATE OF ODISHA ROSHAN KUMAR NAIK	SRINIVAS MOHANTY	//	AOR20230000802C202600015
		VS	VS	()	
237	D-WP(C)/1304/2026	STATE OF ODISHA TRINATH PUJARI	SRINIVAS MOHANTY	//	AOR20240000732C202600008
		VS	VS	()	
238	D-WP(C)/1305/2026	STATE OF ODISHA ANANTA PARUA	SRINIVAS MOHANTY	//	AOR20230000802C202600018
		VS	VS	()	

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239	D-WP(C)/1306/2026	STATE OF ODISHA DHANANJAYA NINA VS	SRINIVAS MOHANTY VS	// // ()	AOR20230000802C202600022
240	D-WP(C)/1307/2026	STATE OF ODISHA PURNA CHANDRA MALIK VS	SRINIVAS MOHANTY VS	// // ()	AOR20240000732C202600014
241	D-WP(C)/1308/2026	STATE OF ODISHA TIKERAM CHANDRA BAG VS	SRINIVAS MOHANTY VS	// // ()	AOR20230000802C202600012
242	D-WP(C)/1309/2026	STATE OF ODISHA RAJKISHOR KHUNTIA VS	SRINIVAS MOHANTY VS	// // ()	AOR20230000802C202600016
243	D-WP(C)/1310/2026	STATE OF ODISHA MANOJ KUMAR SAHU VS	SRINIVAS MOHANTY VS	// // ()	AOR20240000732C202600009
244	D-WP(C)/1311/2026	STATE OF ODISHA SHREEBANTA JENA VS	SRINIVAS MOHANTY VS	// // ()	AOR20230000802C202600024
245	D-WP(C)/1312/2026	STATE OF ODISHA CHINMAYA BEHERA VS	Kabita Patra VS	// // ()	AOR20230000802C202600011
246	D-WP(C)/1313/2026	STATE OF ODISHA BABRU BAHAN MAJHI VS	Kabita Patra VS	// // ()	AOR20230000802C202600014
247	D-WP(C)/1314/2026	STATE OF ODISHA Subrat Kumar Das VS	Sushree Ranjan Mohanty VS	// // ()	AOR20240000732C202600007
248	D-WP(C)/1315/2026	State And Others BIKASH PUROHIT VS	Kabita Patra VS	// // ()	AOR20230000802C202600020
249	D-WP(C)/1316/2026	STATE OF ODISHA ALAYA SAMANTARAY VS	BISWAJIT SAHOO VS	// // ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/1317/2026	Bijaya Kumar Parida VS State and others	Sushree Ranjan Mohanty VS	// 0 //	AOR20240000732C202600010
251	D-WP(C)/1318/2026	Sakuntala Pattanaik VS State and Others	Sushree Ranjan Mohanty VS	// 0 //	AOR20240000732C202600012
252	D-WP(C)/1319/2026	Kallol Kumar Sarangi VS State and others	Sushree Ranjan Mohanty VS	// 0 //	AOR20240000732C202600005
253	D-WP(C)/1320/2026	ABHIRAM KANHAR VS STATE OF ODISHA	Kabita Patra VS	// 0 //	AOR20230000802C202600013
254	D-WP(C)/1321/2026	Biswanarayan Panda VS State and Others	Sushree Ranjan Mohanty VS	// 0 //	AOR20240000732C202600006
255	D-WP(C)/1322/2026	MANISHA PATEL VS STATE OF ODISHA	Kabita Patra VS	// 0 //	AOR20230000802C202600019
256	D-WP(C)/1323/2026	Snigdharani Sahoo VS State and others	Sushree Ranjan Mohanty VS	// 0 //	AOR20240000732C202600011
257	D-WP(C)/1325/2026	Akshaya Kumar Choudhury VS State and others	Sushree Ranjan Mohanty VS	// 0 //	AOR20240000732C202600013
258	D-WP(C)/1326/2026	PURNA CHANDRA BIRTIA VS STATE OF ORISSA	LAXMI SHARMA VS	// 0 //	
259	D-WP(C)/1328/2026	PURNA CHANDRA BIRTIA VS STATE OF ORISSA	LAXMI SHARMA VS	// 0 //	
260	D-WP(C)/1330/2026 WP(C)/1219/2026	M/S MEGHNATH KAPRI, BALLIGUDA, KANDHAMALMADHAB LAL AGARWAL VS CHIEF COMMISSIONER OF CT AND GST, CUTTACK		// 0 //	
261	D-WP(C)/1331/2026	BUDHIRAM SINGH	GYANESWAR SATPATHY	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
262	D-WP(C)/1332/2026	COLLECTOR CUM DIST.MAGISTRATE, MAYURBHANJ SUNDARLAL KISHAN	BHAKTA RANJAN BARIK	//	
		VS	VS	()	
263	D-WP(C)/1333/2026	STATE OF ODISHA RANJAN KUMAR MOHANTY	RABINDRA NATH PRUSTY	//	
		VS	VS	()	
264	D-WP(C)/1334/2026	STATE OF ODISHA PRAMOD MALLIK	GOPINATH MISHRA	//	AOD20240000656C202600001
		VS	VS	()	
265	D-WP(C)/1335/2026	STATE OF ODISHA REBATI RANJAN MOHANTY	MANAS PATI	//	AOR20220001535C202600007
		VS	VS	()	
266	D-WP(C)/1336/2026	STATE OF ODISHA AMIYA RANJAN NAYAK	SAMEER KUMAR DAS	//	
	WP(C)/1118/2026	VS	VS	()	
267	D-WP(C)/1337/2026	STATE OF ODISHA PRASANTA KUMAR BEHERA	SAMEER KUMAR DAS	//	
		VS	VS	()	
268	D-WP(C)/1338/2026	STATE OF ODISHA M/S MYTHRI INFRASTRUCTURE AND MINING INDIA	DEBASIS DRESENKAPATNAM	//	
	WP(C)/1134/2026	VS	VS	()	
269	D-WP(C)/1339/2026	THE MANAGING DIRECTOR, ODISHA MINING CORPORATION LTD, OMC HOUSH, BBSR BHIMASEN MUDULI	SIDHESWAR MALLIK	//	AOD20250001275C202600011
		VS	VS	()	
270	D-WP(C)/1340/2026	STATE OF ODISHA PABITRA MOHAN NAIK	NIHAL RATH	//	
		VS	VS	()	
271	D-WP(C)/1341/2026	STATE OF ODISHA BAJRANGLAL AGRAWAL	BIRAJA PRASANNA DAS	//	
		VS	VS	()	
272	D-WP(C)/1343/2026	TITILAGARH MUNICIPALITY, BALANGIR PRAHALLAD ROUT	LAMBODAR PRADHAN	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/1345/2026 WP(C)/1168/2026	TAHASILDAR CUM MUTATION OFFICER, MAHAKALAPARA UMESHCHANDRA SAHU VS STATE OF ODISHA	SATYAJIT SAHOO VS	// // 0 //	
274	D-WP(C)/1350/2026 WP(C)/1174/2026	SURESH KUMAR SAHU VS STATE OF ODISHA	SATYAJIT SAHOO VS	// 0 //	
275	D-WP(C)/1352/2026	BASUDEV PRADHAN VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //	AOD20240000545C202600003
276	D-WP(C)/1353/2026	M/S MONTECARLO LIMITED, MUMBAI VS THE ADDL COMMISSIONER OF STATE TAX, (APPEAL) CENTRAL ZONE II CUTTACK ODISHA/	ANIL BEZAWADA VS	// 0	
277	D-WP(C)/1357/2026	SAUMYARANJAN GHADAI VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //	
278	D-WP(C)/1359/2026	SATRUGHAN MOHANTY VS STATE OF ODISHA	BHAGABAN BEHERA VS	// 0 //	
279	D-WP(C)/1360/2026	PULAK NANDA VS SUPERINTENDENT, DHENKANAL RANGE	MADHAB LAL AGARWAL VS	// 0 //	
280	D-WP(C)/1361/2026 WP(C)/1156/2026	HEMANT DIGAL @ KAMBU DIGAL VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //	
281	D-WP(C)/1362/2026 WP(C)/1164/2026	BIBHUTI BHUSAN MISHRA VS THE STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
282	D-WP(C)/1365/2026	MURALIDHAR BHARATI VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	
283	D-WP(C)/1366/2026 WP(C)/1158/2026	SURESH PANIGRAHI VS THE STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	

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284	D-WP(C)/1368/2026	BRAJABANDHU DAS VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	
285	D-WP(C)/1370/2026 WP(C)/1177/2026	DEEPAK KUMAR SHARMA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //	
286	D-WP(C)/1371/2026 WP(C)/1161/2026	AKSHYA KUMAR DASH VS STATE OF ODISHA	JAYANTA KUMAR PADHI VS	// 0 //	
287	D-WP(C)/1372/2026	KALYANI DASH VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	
288	D-WP(C)/1373/2026 WP(C)/1209/2026	SANJIB KUMAR SAHU VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //	
289	D-WP(C)/1376/2026	ASHOK KUMAR SWAIN VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	
290	D-WP(C)/1377/2026 WP(C)/1189/2026	NEPAL CHANDRA SAHU VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //	
291	D-WP(C)/1378/2026	HARAKANTA MISTRY VS STATE OF ORISSA	DIPTI RANJAN SWAIN VS	// 0 //	
292	D-WP(C)/1379/2026	NAROTTAM BARIHA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //	
293	D-WP(C)/1380/2026 WP(C)/1190/2026	JAGANNATH NAIK @ JAGARNATH NAIK VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //	
294	D-WP(C)/1381/2026	SABITA PRADHAN VS STATE OF ODISHA	TAPAN KUMAR KAMILA VS	// 0 //	
295	D-WP(C)/1382/2026	SRIDHAR MIHIR KANTA SAHOO	UPENDRA KUMAR SAMAL	//	

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	WP(C)/1212/2026	VS STATE OF ODISHA	VS	0 //	
296	D-WP(C)/1383/2026	BIKRAM SWAIN VS STATE OF ODISHA	UMAKANTA BARIK VS	// 0 //	
297	D-WP(C)/1384/2026 WP(C)/1216/2026	ASHOK KUMAR SAHU @ ASHOK SAHU VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //	
298	D-WP(C)/1385/2026	JAYANTA KUMAR NAIK VS SECY TO GOVT., STATE OF ODISHA, ST AND SC DEVELOPMENT DEPT., BBSR	PRASANNA KUMAR NAYAK VS	// 0 //	
299	D-WP(C)/1386/2026	SURYAMANI BEHERA VS STATE OF ODISHA	LAXMAN BHOI VS	// 0 //	
300	D-WP(C)/1387/2026 WP(C)/1178/2026	KEDARNATH PRUSTY VS STATE OF ODISHA	BIYOTKESH MOHANTY VS	// 0 //	
301	D-WP(C)/1388/2026 WP(C)/1200/2026	LAXMIKANTA JAGADALA VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //	
302	D-WP(C)/1390/2026 WP(C)/1173/2026	M/S DIMOND AGROVET, SUGO, BALASORE VS REGIONAL OFFICER, STATE POLLUTION CONTROL BOARD, BALASORE	SIDHARTH SANKAR MOHAPATRA VS	// 0 //	
303	D-WP(C)/1391/2026	ANANDA NAG VS STATE OF ODISHA	AKASH KUMAR PATAJOSHI VS	// 0 //	AOR20220001834C202600001
304	D-WP(C)/1392/2026	SANJEEV KUMAR PRADHAN VS BRANCH MANAGER, BANK OF BARODA, KHURDA	GANESH PRASAD SAMAL VS	// 0 //	
305	D-WP(C)/1394/2026	JAYAKRISHNA SRICHANDAN VS STATE OF ODISHA	SWETLANA DAS VS	// 0 //	AOD20240000748C202600001
306	D-WP(C)/1396/2026	BASIT KHAN VS	KISHORE CHANDRA SATAPATHY VS	// 0	

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307	D-WP(C)/1399/2026	STATE OF ODISHA PRIYADARSHINI MAHANTA VS	PRASANTA KUMAR PANDA VS	// // ()	
308	D-WP(C)/1400/2026	STATE OF ODISHA AMIT KUMAR GUPTA VS	BAMADEV BARAL VS	// // ()	
309	D-WP(C)/1401/2026	THE COLLECTOR, CUTTACK JYOTI PRAVA SAHOO VS	BISHNU CHARAN SWAIN VS	// // ()	
310	D-WP(C)/1402/2026	THE CONTROLLER OF EXAMINATIONS, CBSE DELHI MANOJ KUMAR MUDULI VS	SARAT CHANDRA MEKAP VS	// // ()	
311	D-WP(C)/1406/2026	STATE OF ODISHA SHIBANI ALADA VS	RAJENDRA KUMAR DASH VS	// // ()	
312	D-WP(C)/1407/2026 WP(C)/1181/2026	STATE OF ODISHA KAMALA LOCHAN MISHRA VS	PRASANTA KUMAR SATAPATHY VS	// // ()	
313	D-WP(C)/1408/2026	STATE OF ODISHA CHANDRAMANI SAHOO VS	SANDHYARANI PANI VS	// // ()	AOR20230000010C202600014
314	D-WP(C)/1410/2026	STATE OF ODISHA MANJUSHREE DWIBEDY VS	SANDHYARANI PANI VS	// // ()	AOR20230000010C202600015
315	D-WP(C)/1411/2026	STATE OF ODISHA RAMESH SAHOO VS	RAJENDRA KUMAR DASH VS	// // ()	
316	D-WP(C)/1412/2026	STATE OF ODISHA M/S ARUNI STONE CRUSHER VS	KAJAL SAHOO VS	// // ()	AOR20220001613C202600003
317	D-WP(C)/1413/2026	ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE RAJENDRA SETHI VS	PRATAP KUMAR BEHERA VS	// // ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/1414/2026	MAHALAKSHMI PATRO VS STATE OF ODISHA	SANDHYARANI PANI VS STATE OF ODISHA	// 0 //	AOR20230000010C202600016
319	D-WP(C)/1415/2026	MANAS RANJAN JENA VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS STATE OF ODISHA	// 0 //	
320	D-WP(C)/1418/2026	LAXMIPRIYA BARIHA VS STATE OF ODISHA	SIBA PRASAD SWAIN VS STATE OF ODISHA	// 0 //	
321	D-WP(C)/1419/2026	RABINDRA MOHANTY VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS STATE OF ODISHA	// 0 //	
322	D-WP(C)/1421/2026	SARAT JENA VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS STATE OF ODISHA	// 0 //	
323	D-WP(C)/1422/2026 WP(C)/1194/2026	M/S.FINLEX POLY PIPE, GANJAM VS BANK OF BARODA , BERHAMPUR (MAIN) BRANCH	ANINDYA KUMAR MISHRA VS BANK OF BARODA , BERHAMPUR (MAIN) BRANCH	// 0 //	
324	D-WP(C)/1424/2026	ASHOK JENA VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS STATE OF ODISHA	// 0 //	
325	D-WP(C)/1425/2026	GANDHARI JENA VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS STATE OF ODISHA	// 0 //	
326	D-WP(C)/1426/2026	GURU KANDI @ BULU KANDI VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS STATE OF ODISHA	// 0 //	
327	D-WP(C)/1427/2026	SURAPRATAP CLUB, DHENKANAL VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS STATE OF ODISHA	// 0 //	
328	D-WP(C)/1429/2026	ANANDA JENA VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS STATE OF ODISHA	// 0 //	
329	D-WP(C)/1430/2026	PANDU PURTI @ PANDU PURTY	RAJENDRA KUMAR DASH	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-WP(C)/1431/2026	NRUSINGH PRASAD SUNDARAY	SANJAY KUMAR SAMANTARAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-WP(C)/1433/2026	ANAMA DAS	RAJENDRA KUMAR DASH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-WP(C)/1434/2026	BINOD BIHARI JENA	RAJENDRA KUMAR DASH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-WP(C)/1435/2026	SARALA NAYAK	BIBHUDHANANDA MUDULI	//	
	WP(C)/1186/2026	VS	VS	()	
		STATE OF ODISHA		//	
334	D-WP(C)/1437/2026	RAJIB LOCHAN JENA	RAJENDRA KUMAR DASH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-WP(C)/1438/2026	HEMANTA KUMAR BUDHIA	DHANANJAYA MUND	//	AOR20220001492C202600012
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-WP(C)/1439/2026	GANESWAR RANA	DHANANJAYA MUND	//	AOR20220001492C202600009
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-WP(C)/1440/2026	BINOD KUMAR NAYAK	BIBHUDHANANDA MUDULI	//	
	WP(C)/1195/2026	VS	VS	()	
		STATE OF ODISHA		//	
338	D-WP(C)/1441/2026	RAISUAN GIRLS HIGH SCHOOL	PARTHA SARATHI DAS	//	AOD20240000364C202600008
		VS	VS	()	
		CONTROLLER OF EXAMINATION, BOARD OF SECONDARY, ODISHA		//	
339	D-WP(C)/1442/2026	JANAKA RANA	DHANANJAYA MUND	//	AOR20220001492C202600011
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-WP(C)/1444/2026	KOUTUKA RANA	DHANANJAYA MUND	//	AOR20220001492C202600013
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/1445/2026	STATE OF ODISHA SIDDHA RANA VS	DHANANJAYA MUND VS	// // ()	AOR20220001492C202600010
342	D-WP(C)/1446/2026	STATE OF ODISHA ALANTI RANA VS	DHANANJAYA MUND VS	// // ()	AOR20220001492C202600014
343	D-WP(C)/1447/2026	STATE OF ODISHA AJAYA KUMAR PARIDA VS	BHAGABAN MOHANTY VS	// // ()	
344	D-WP(C)/1451/2026	STATE OF ODISHA SANJUKTA BARIK VS	ANWESHA MISHRA VS	// // ()	
345	D-WP(C)/1454/2026	STATE OF ODISHA NURA SAHOO VS	BANSHIDHAR SATAPATHY VS	// // ()	
346	D-WP(C)/1455/2026	STATE OF ODISHA SANJAYA KUMAR DUTTA VS	BANSHIDHAR SATAPATHY VS	// // ()	
347	D-WP(C)/1458/2026 WP(C)/1224/2026	STATE OF ODISHA RATNA MANJARI PRUSTY VS	RAJESH RANJAN SAHOO VS	// // ()	
348	D-WP(C)/1459/2026	THE UNION OF INDIA SUSHIL KUMAR MAHANTA VS	BANSHIDHAR SATAPATHY VS	// // ()	
349	D-WP(C)/1460/2026	STATE OF ODISHA RABINDRA KUMAR SAHOO VS	BRAHMANANDA TRIPATHY VS	// // ()	
350	D-WP(C)/1463/2026	MEMBER, BOARD OF REVENUE, ODISHA CYTTACK, KHURDA ABHISHEK PRADHAN VS	KOUSIK ANANDA GURU VS	// // ()	
351	D-WP(C)/1464/2026	STATE OF ODISHA SIBA PRASAD @ MAHESH KUMAR PARIDA VS	NIROD KUMAR SAHU VS	// // ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/1466/2026	KEDARNATH PUROHIT VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //	
353	D-WP(C)/1467/2026	GOPAL KRISHNA PATNAIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	AOD20250000180C202600006
354	D-WP(C)/1468/2026	GOURAHARI SUNA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //	
355	D-WP(C)/1469/2026	UMAKANTA BARIK VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //	AOD20240000618C202600011
356	D-WP(C)/1470/2026	RAMAKANTA KAR VS UNION OF INDIA	SANJIB MOHANTY VS	// 0 //	AOR20220001611C202600001
357	D-WP(C)/1471/2026	SIBARAM JENA VS SNEHALATA JENA	RAMDAS ACHARY VS	// 0 //	
358	D-WP(C)/1473/2026	ASHWINI KUMAR NAYAK VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //	AOD20240000618C202600010
359	D-WP(C)/1474/2026	GOBARDHAN NAYAK VS STATE OF ODISHA	GOBARDHAN NAYAK VS	// 0 //	
360	D-WP(C)/1475/2026	S1 SECURITY SERVICES INDIA PRIVATE LIMITED VS STATE OF ODISHA	VIVASWAT MOHAPATRA VS	// 0 //	AOR20220001551C202600001
361	D-WP(C)/1476/2026	CHOUDHURY NAYAK VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //	
362	D-WP(C)/1477/2026	SHYAMLAL GUPTA VS HDFC BANK LTD., MUMBAI	TUNA SAHU VS	// 0 //	
363	D-WP(C)/1478/2026	SANJUKTA DAS	RAJENDRA KUMAR DASH	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/1479/2026	MAA CHANDI WOMEN SELF HELP GROUP(WSHG) PUSRIKANTA KUMAR DALAI		//	
		VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/1480/2026	SAROJ JAYAPURIA	ANAM CHARAN PANDA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
366	D-WP(C)/1482/2026	RAMESH MOHANTY	RAJENDRA KUMAR DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/1484/2026	SUDHIR RANJAN MOHAPATRA	BAIDHAR SAHOO	//	
		VS	VS	0	
		REGISTRAR, COOPERATIVE SOCIETIES, KHURDA		//	
368	D-WP(C)/1485/2026	RUPA BIRUA	RAJENDRA KUMAR DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/1487/2026	VIMA @ BHIMA CHAMPIA	RAJENDRA KUMAR DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/1488/2026	SIKHARPUR SERVICE COOPERATIVE SOCIETY LTD. BAMBALGARHOO		//	
		VS	VS	0	
		REGISTRAR COOPERATIVE SOCIETIES, ODISHA, BBSR		//	
371	D-WP(C)/1489/2026	MOHAMMAD ZAFIR	RABI NARAYAN MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/1490/2026	CHAKRADHAR MAJHI	RAJENDRA KUMAR DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/1491/2026	PRANAB KUMAR BALABANTARAY	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/1492/2026	RAGHUNATH ALADA	RAJENDRA KUMAR DASH	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/1494/2026	STATE OF ODISHA BISWAJIT PATTANAIAK VS	DEBI PRASAD DAS VS	// // 0	
376	D-WP(C)/1495/2026	STATE OF ODISHA MITU BIRUA VS	RAJENDRA KUMAR DASH VS	// // 0	
377	D-WP(C)/1496/2026	STATE OF ODISHA BIPIN KUMAR DASH VS	SANGRAM JENA VS	// // 0	
378	D-WP(C)/1498/2026	STATE OF ODISHA K.DURGA PRASAD ACHARY VS	SANGRAM JENA VS	// // 0	
379	D-WP(C)/1499/2026	STATE OF ODISHA BIJAYA KUMAR PRADHAN VS	PRAMODA KUMAR MISHRA VS	// // 0	
380	D-WP(C)/1500/2026	STATE OF ODISHA KALYAN PATTNAIK VS	JAJATI KISHORE MOHANTY VS	// // 0	
381	D-WP(C)/1501/2026	COLLECTOR CUM D.M. CUTTACK SARJAN DIP VS	SAROJA KANTA SAMAL VS	// // 0	
382	D-WP(C)/1503/2026	STATE OF ODISHA SOUDAMINI NAG VS	HIMANSHU SEKHAR MISHRA VS	// // 0	
383	D-WP(C)/1504/2026	CHILD DEVELOPMENT PROJECT OFFICER, SUBARNAPUR BASU@ BASANTA BARIK VS	DEEPALI MAHAPATRA VS	// // 0	
384	D-WP(C)/1505/2026	STATE OF ODISHA BASUDEV MAHANANDA VS	SAROJA KANTA SAMAL VS	// // 0	
385	D-WP(C)/1506/2026	STATE OF ODISHA ROHIT KUMAR MAHANANDA VS	SAROJA KANTA SAMAL VS	// // 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/1507/2026	RANJITA BHUMIJI VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //	
387	D-WP(C)/1509/2026	K GOPI KRISHNA DORA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
388	D-WP(C)/1510/2026	NIBEDITA @ NIVEDITA PANIGRAHI VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //	
389	D-WP(C)/1513/2026	ANANDA KUMAR SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
390	D-WP(C)/1514/2026	BISWAJIT PANDA VS THE UNION OF INDIA	RAJESH RANJAN SAHOO VS	// 0 //	
391	D-WP(C)/1518/2026	SAROJINI NAYAK VS THE UNION OF INDIA	RAJESH RANJAN SAHOO VS	// 0 //	
392	D-WP(C)/1520/2026	DILLIP KUMAR SWAIN VS THE UNION OF INDIA	RAJESH RANJAN SAHOO VS	// 0 //	
393	D-WP(C)/1521/2026	LABA DANDASENA VS STATE OF ORISSA	KSHIROD KUMAR ROUT VS	// 0 //	
394	D-WP(C)/1523/2026	BIDYUTPRAVA SATAPATHY VS THE UNION OF INDIA	RAJESH RANJAN SAHOO VS	// 0 //	
395	D-WP(C)/1524/2026	DEEPAK @ DIPAK KUMAR SAMAL VS THE UNION OF INDIA	RAJESH RANJAN SAHOO VS	// 0 //	
396	D-WP(C)/1525/2026	NICHAL MAJHI VS STATE OF ORISSA	KSHIROD KUMAR ROUT VS	// 0 //	
397	D-WP(C)/1528/2026	SARAT KUMAR MOHANTY	RAJESH RANJAN SAHOO	//	

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		VS	VS	0	
		THE UNION OF INDIA		//	
398	D-WP(C)/1529/2026	M/S.SUNRISE ENGINEERING SERVICES, ANGUL	INDRAMANI SAHOO	//	
		VS	VS	0	
		UNION OF INDIA		//	
399	D-WP(C)/1530/2026	PRATAP CHANDRA DAS	RAJESH RANJAN SAHOO	//	
		VS	VS	0	
		THE UNION OF INDIA		//	
400	D-WP(C)/1531/2026	SHIBA PRASAD GURU	GYANA RANJAN SETHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
401	D-WP(C)/1532/2026	DR. J. KISHORE	SOHAN MISHRA	//	
		VS	VS	0	
		THE JUDGE, FAMILY COURT, BBSR		//	
402	D-WP(C)/1535/2026	PRADEEP KUMAR ROUT	GYANA RANJAN SETHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
403	D-WP(C)/1537/2026	RAMAKANTA MAHAPATRA	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
404	D-WP(C)/1538/2026	ARUN KUMAR @ BARIK	PRONOY MOHANTY	//	
		VS	VS	0	
		COLLECTOR CUM DIST.MAGISTRATE, PURI		//	
405	D-WP(C)/1544/2026	GAJENDRA SAHU	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
406	D-WP(C)/1545/2026	LAXMAN NAIK	NIRANJAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
407	D-WP(C)/1547/2026	PRABHAT KUMAR MALIK	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		STATE OF ORISSA		//	
408	D-WP(C)/1549/2026	SURESH KUMAR BISWAL	SURYA NARAYAN PATTNAIK	//	AOR20250000149C202600001
		VS	VS	0	

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409	D-WP(C)/1550/2026	STATE OF ODISHA PUROSTAM SAHU VS UNION OF INDIA	BHABANI SANKAR MISHRA VS	// // ()	
410	D-WP(C)/1552/2026	SANJULATA BEHERA VS THE BRANCH MANAGER, STATE BANK OF INDIA	ARUN KUMAR BUDHIA VS	// // ()	AOD20240000603C202600001
411	D-WP(C)/1553/2026	BASANTI LOHAR VS STATE OF ODISHA	GHANASHYAM NAMTOAR VS	// // ()	
412	D-WP(C)/1554/2026	SUDARSAN SWAIN VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202600022
413	D-WP(C)/1555/2026	AGASTI CHARAN DEEP VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// // ()	
414	D-WP(C)/1556/2026	KAMRAN AGRI TRADERS VS UNION OF INDIA	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202600023
415	D-WP(C)/1557/2026	SURESH CHARAN DHAL @ SURESH DHAL VS REGIONAL TRANSPORT OFFICER, BHADRAK	BHABANI SANKAR MISHRA VS	// // ()	
416	D-WP(C)/1558/2026	SUBAL KUMAR MOHANTY VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// // ()	
417	D-WP(C)/1559/2026	Debaki Pradhan VS state of odisha	Soubhagya Kumar Rath VS	// // ()	AOR20220004309C202600002
418	D-WP(C)/1560/2026	RABINDRA ROUL VS STATE OF ODISHA	SATYA NARAYAN MISHRA VS	// // ()	AOR20220001615C202600004
419	D-WP(C)/1561/2026	BAISAKHI CONSTRUCTION PRIVATE LTD VS COMMISSIONER, CGST AND CENTRAL EXCISE	Prabodha Chandra Nayak VS	// // ()	AOR20220001657C202600005

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420	D-WP(C)/1563/2026	PRAHALLAD OJHA VS MANAGER ELECTRICAL BCDD I, TPCODL	Siddhant Sarangi VS	// ()	AOD20250000975C202600005
421	D-WP(C)/1564/2026	BHAGABAN JENA VS COLLECTOR, JAJPUR	NIRANJAN PRASAD PATRA VS	// ()	
422	D-WP(C)/1565/2026	JAGYANSENI DASH VS MINATI MALLIK	Siddhant Sarangi VS	// ()	AOD20250000975C202600006
423	D-WP(C)/1566/2026	BIKRAM KUMAR SATAPATHY VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	// ()	
424	D-WP(C)/1567/2026	SANJIB KUMAR DWIBEDY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// ()	
425	D-WP(C)/1568/2026	M B ASSOCIATES VS ADDITIONAL COMMISSIONER OF STATE TAX	Kajal Sahoo VS	// ()	AOR20220001613C202600004
426	D-WP(C)/1569/2026	BIJAYANANDA ROUL VS STATE OF ODISHA	SATYAJIT BEHERA VS	// ()	
427	D-WP(C)/1570/2026	SURYAMANI PANDA VS STATE OF ODISHA	ASHIM KISHOR PAL VS	// ()	
428	D-WP(C)/1571/2026	GOUTAM BUDHA NURSING AND PARAMEDICAL SCHOOL, BALASORE, SHANDIPUR, PURI VS THE STATE OF ODISHA	DEBIPRASAD SAHOO VS	// ()	
429	D-WP(C)/1572/2026	GUNAKAR BISWAL VS M/S SUNDARAM FINANCE LTD, ANGUL	ANANTA NARAYAN PATTANAYAK VS	// ()	
430	D-WP(C)/1573/2026	BALARAM DAS VS STATE OF ODISHA	RAJKISHORE SWAIN VS	// ()	
431	D-WP(C)/1574/2026	DURGA PRASAD SETH	KSHIROD KUMAR ROUT	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
432	D-WP(C)/1575/2026	SAMIR BEHERA	SATYABRATA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
433	D-WP(C)/1576/2026	SUMITRA BHOI	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
434	D-WP(C)/1578/2026	BAJIROUT CHHATRABAS, SUGUDA, ANGUL	KABIR KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
435	D-WP(C)/1581/2026	SANJEEV KAUSHAL	RITA SINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
436	D-WP(C)/1582/2026	BHRAMARBAR DAS	MUKUNDA CHANDRA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
437	D-WP(C)/1583/2026	PRADIP KUMAR PRADHAN	MAHESWAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
438	D-WP(C)/1584/2026	LINGARAJ NAIK	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
439	D-WP(C)/1586/2026	NAMITA SATAPATHY	ANINDYA KUMAR MISHRA	//	
		VS	VS	0	
		ODISHA STATE COOPERATIVE BANK LTD, BBSR		//	
440	D-WP(C)/1587/2026	CHINMAYEE DALAI	NIRANJAN BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
441	D-WP(C)/1589/2026	RAJENDRA ACHARYA	MAHESWAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
442	D-WP(C)/1590/2026	ANIL KUMAR PATTANAIAK	ASHOK KUMAR PANIGRAHI	//	
		VS	VS	0	

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443	D-WP(C)/1591/2026	STATE OF ODISHA BALLIGUDA BAPTIST CHURCH BAZAR MANDALI	KABIR KUMAR JENA	// //	
		VS	VS	()	
444	D-WP(C)/1592/2026	REVENUE DIVISIONAL COMMISSIONER, SOUTH DIVISION, GANJAM M/S ODISHA MINING CORPORATION LIMITED, KHURDA	RAMI RATH	// //	
		VS	VS	()	
445	D-WP(C)/1593/2026	M/S JWALA COKE PRIVATE LIMITED, JHARKHAND BASANTA KUMAR RATH	JAGANNATH BHUYAN	// //	
		VS	VS	()	
446	D-WP(C)/1594/2026	STATE OF ODISHA MANOJ KUMAR MARANDI	RAMA CHANDRA JENA	// //	
		VS	VS	()	
447	D-WP(C)/1595/2026	STATE OF ODISHA M/S.RACHNA INDUSTRIES, ROURKELA	SASWAT KUMAR ACHARYA	// //	
		VS	VS	()	
448	D-WP(C)/1596/2026	PRINCIPAL COMMISSIONER OF INCOME TAX, SAMBALPUR SRI BAIDYANATH MEMORIAL TRUST	Kajal Sahoo	// //	AOR20220001613C202600006
		VS	VS	()	
449	D-WP(C)/1597/2026	INCOME TAX OFFICER EXEMPTION CIRCLE MAHESH MALLICK	Amarendra Prasad Sahoo	// //	AOD20220001998C202600002
		VS	VS	()	
450	D-WP(C)/1599/2026	STATE OF ODISHA PAPIN KUMAR SAHOO	Kajal Sahoo	// //	AOR20220001613C202600005
		VS	VS	()	
451	D-WP(C)/1600/2026	STATE OF ODISHA ANIL CHOUDHARY	SASWAT KUMAR ACHARYA	// //	
		VS	VS	()	
452	D-WP(C)/1601/2026	PRINCIPAL COMMISSIONER OF INCOME TAX, SAMBALPUR BHAGABAN BEHERA	PRAJIT KUMAR PRADHAN	// //	
		VS	VS	()	
453	D-WP(C)/1602/2026	REGIONAL MANAGER, TATA CAPITAL HOUSING FINANCE LTD, RABI TALKIES SQUARE, BBSR SUDARSAN ROUT	Asutosh Rout	// //	AOD20230000737C202600007
		VS	VS	()	
		STATE OF ODISHA		//	

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454	D-WP(C)/1603/2026	MANJULATA BEHERA VS STATE OF ODISHA	Asutosh Rout VS	// ()	AOD20230000737C202600008
455	D-WPCRL/1153/2026	MD SUKHAL @ SUKHKHAL @ MAJUD @ MAIJUD @ DEBASINI @ DAMODAR VS STATE OF ODISHA	MAHES DAS VS	// ()	AOR20220001247C202600005
456	D-ABLAPL/1017/2026	ASHOK @ ASHESH KUMAR JENA @ ASHESH KU. JENA VS STATE OF ODISHA	SARBESWAR SAHOO VS	KHANTAPADA /299 /2025 ()	AOD20220004505C202600004
457	D-ABLAPL/1018/2026	ANTARYAMI DALEI VS STATE OF ODISHA	DAMODAR PANDE VS	JAMANKIRA /46 /2025 ()	AOR20230001005C202600001
458	D-ABLAPL/1019/2026	PRASANJIT SARKAR VS STATE OF ODISHA	SARBESWAR SAHOO VS	ORKEL /248 /2025 ()	AOD20220004505C202600002
459	D-ABLAPL/1022/2026	SABITA JENA VS STATE OF ODISHA	SARBESWAR SAHOO VS	KHANTAPADA /299 /2025 ()	AOD20220004505C202600003
460	D-ABLAPL/1023/2026	MUKESH SAGAR VS STATE OF ODISHA	SARBESWAR SAHOO VS	NARLA /307 /2025 ()	AOD20220004505C202600001
461	D-ABLAPL/1024/2026	PRADIPTA KISHORE KHUNTIA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// ()	
462	D-ABLAPL/1028/2026	PURNA CHANDRA SWAIN @ PURNA SWAIN VS STATE OF ODISHA	MAHES DAS VS	RAIKIA /85 /2024 ()	
463	D-ABLAPL/1031/2026	RAKESH SINGH VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	INFOVALLY UPD BHUBANESWAR /339 /2025 ()	
464	D-ABLAPL/1037/2026	TAPAN KUMAR NANDA VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	MAHILA PS SAMBALPUR /1 /2026 ()	
465	D-ABLAPL/1038/2026	SHANTILATA @ SANTILATA NANDA	ANANTA NARAYAN PATTANAYAK	MAHILA PS SAMBALPUR /1 /2026	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
466	D-ABLAPL/1041/2026	STATE OF ODISHA CHAKAMANA KUANR	BIJAYA KUMAR RAGADA	// TARBHA /228 /2025	
		VS	VS	()	
467	D-ABLAPL/1050/2026	STATE OF ODISHA MANOJ JENA	NILAM SWAIN	// AGARAPADA /120 /2025	
		VS	VS	()	
468	D-ABLAPL/1051/2026	STATE OF ODISHA NITEI NANDA	DURGAPRASAD SANGRAMJIT MALLICK	// BOLANGIR SADAR /337 /2025	AOD20240000510C202600003
		VS	VS	()	
469	D-ABLAPL/1053/2026	STATE OF ODISHA AFSANA BIBI	PRADEEP KUMAR DAS	// BHADRAK TOWN /7 /2026	AOR20220001207C202600003
		VS	VS	()	
470	D-ABLAPL/1054/2026	STATE OF ODISHA HRUSHIKESH NAYAK	SOUBHAGYA KETAN NAYAK	// //	AOR20220001207C202600002
		VS	VS	()	
471	D-ABLAPL/1057/2026	STATE OF ODISHA KUNA BISWAL	SUSANTA KUMAR BARAL	// KHUNTUNI /1 /2026	AOR20220001297C202600010
		VS	VS	()	
472	D-ABLAPL/1058/2026	STATE OF ODISHA BALABHADRA PARIDA	PRASANTA KUMAR SAHOO	// PARJANG /519 /2024	
		VS	VS	()	
473	D-ABLAPL/1059/2026	STATE OF ODISHA RAKESH DAS @ RAKESH KUMAR DAS	SUSANTA KUMAR BARAL	// BIDANASI /177 /2025	AOR20220001297C202600011
		VS	VS	()	
474	D-ABLAPL/1060/2026	STATE OF ODISHA RAJESH KUMAR DHAL	ARIJEET MISHRA	// KALINGA NAGAR /449 /2025	
		VS	VS	()	
475	D-ABLAPL/1061/2026	STATE OF ODISHA APARNA MOHANTY	SUSANTA KUMAR BARAL	// BALIKUDA /20 /2014	AOR20220001297C202600012
		VS	VS	()	
476	D-ABLAPL/1064/2026	STATE OF ODISHA PINTU PRADHAN @ BISWAJIT PRADHAN	ARIJEET MISHRA	// AUL /10 /2026	
		VS	VS	()	

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477	D-ABLAPL/1066/2026	STATE OF ODISHA LABA BISOYI @ LABO BISOI @ LABA HARIJAN VS	AMULYA RATNA PANDA VS	// B.SINGHPUR /42 /2024 ()	
478	D-ABLAPL/1069/2026	STATE OF ODISHA BABUNA @ SATYA PRAKASH MOHAPATRA VS	ARJUNA CHARANA BEHERA VS	// TIRTOL /11 /2026 ()	
479	D-ABLAPL/1072/2026	STATE OF ODISHA PRAKASH TRIPATHY VS	BISWABHUSAN DAS VS	// PARADEEP MODEL /381 /2025 ()	
480	D-ABLAPL/1080/2026	STATE OF ODISHA PRAKASH CHANDRA SWAIN @ PRAKASH SWAIN VS	JUGALA KISHORE PANDA VS	// MOHANA /260 /2025 ()	
481	D-ABLAPL/1084/2026	STATE OF ODISHA MANTU BEJ VS	BISWARANJAN DALAI VS	// NISCHINTAKOILI /280 /2025 ()	AOR20220003722C202600009
482	D-ABLAPL/1086/2026	STATE OF ODISHA HIMNASHU NAIK @ HIMANSU NAIK VS	SUSANTA SEKHAR PARIDA VS	// KEONJHAR TOWN /22 /2026 ()	AOR20220001661C202600002
483	D-ABLAPL/1093/2026	STATE OF ODISHA RAGHUNATH CHANDIBANSA VS	GOPINATH MISHRA VS	// CHANDILI /342 /2025 ()	
484	D-ABLAPL/1108/2026	STATE OF ODISHA ANUP KUMAR AGASTI VS	SUSHANTA KUMAR PRADHAN VS	// SINAPALI /2 /2026 ()	
485	D-ABLAPL/1111/2026	STATE OF ODISHA PANKAJINI AGASTI VS	SUSHANTA KUMAR PRADHAN VS	// SINAPALI /2 /2026 ()	
486	D-ABLAPL/1114/2026	STATE OF ODISHA AJAY SAGAR VS	AMULYA RATNA PANDA VS	// CHITRAKONDA /168 /2023 ()	
487	D-ABLAPL/1117/2026	STATE OF ODISHA SUDHENDU CHANDRA MAHAPATRA @ SUBHENDU MOHAPATRA VS	VS VS	// BAIDYANATHPUR /636 /2025 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
488	D-ABLAPL/1119/2026	MURALI SINGH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JEYPORE TOWN /29 /2025 () //	
489	D-ABLAPL/1120/2026	BIJAY KUMAR DEO VS STATE OF ODISHA	RAMDAS ACHARY VS	AMBADOLA /62 /2020 () //	
490	D-ABLAPL/1121/2026	KABUL CHAND VS STATE OF ODISHA	UMAKANTA BARIK VS	UMERKOTE /2 /2026 () //	
491	D-ABLAPL/1123/2026	SONU MALLIK @ SUMI DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CHANDIPUR /171 /2025 () //	
492	D-ABLAPL/1124/2026	RABINDRA KUMAR DIP VS STATE OF ODISHA	TUSHAR KANTI PRAHARAJ VS	//0 () //	
493	D-ABLAPL/1125/2026	KALIA @ KALANDI CHARAN SETHY VS STATE OF ODISHA	NIRANJAN LENKA VS	MARSHAGHAI /344 /2025 () //	
494	D-ABLAPL/1127/2026	DINESH RAY @ DHUNA VS STATE OF ODISHA	NARESH CHANDRA JENA VS	BALICHANDRAPUR /395 /2025 () //	
495	D-ABLAPL/1129/2026	NAYANA NAIK VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	DASPALLA /4 /2026 () //	
496	D-ABLAPL/1130/2026	MEENA KUMARI TRIPATHY @ MINA TRIPATHY VS STATE OF ODISHA	AMIT KUMAR SAHU VS	JEYPORE SADAR /93 /2025 () //	
497	D-ABLAPL/1131/2026	TRINATH BISOI VS STATE OF ODISHA	AMIT KUMAR SAHU VS	KOTPAD /146 /2025 () //	
498	D-ABLAPL/1133/2026	SARASWATI BEHERA VS STATE OF ODISHA	UMESH KUMAR LENKA VS	BARAMBA /372 /2025 () //	
499	D-ABLAPL/1134/2026	ADIT NAIK @ MANOJ NAIK	SUBODH KUMAR MOHANTY	DASPALLA /4 /2026	

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FILING REPORT AS ON :12/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
500	D-ABLAPL/1141/2026	RAKESH BALA @ RAKUNA	RAKESH BEHERA	TOMANDO /8 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
501	D-ABLAPL/1143/2026	SANTOSH KUMAR SAHOO	RABINDRA NATH PRUSTY	BAIDESWAR /153 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
502	D-ABLAPL/1144/2026	SWAROOP KUMAR BARAI	AJAYA KUMAR JENA	BURLA /583 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
503	D-ABLAPL/1145/2026	LUICE TOPPO	AKSHAYA KUMAR SAHOO	REAMAL /184 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
504	D-ABLAPL/1147/2026	RUHAN MAHANANDA @ ROHAN MAHANAND	PRIYA RANJAN SINGH	ATTABIRA /4 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
505	D-ABLAPL/1149/2026	SHIBA @ SHIVA MUKHI @ BALI MUKHI	AKSHAYA KUMAR SAHOO	DEOGARH /614 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
506	D-ABLAPL/1151/2026	SRIMATA NAYAK @ SRIMANTA NAYAK	JYOTIRMAYA SAHOO	BERHAMPUR TOWN /609 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
507	D-ABLAPL/1152/2026	PRIYARANJAN NAYAK	MD. GOLAM MADANI	DHUSURI /494 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
508	D-ABLAPL/1155/2026	BIJAYA SOM	SUSHANTA KUMAR SAMANTARAY	LALBAG /179 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
509	D-ABLAPL/1162/2026	NILAKANTHA DAS@ BAPUN	DEVASHIS PANDA	SUNDARGARH TOWN /597 /2025	AOR20220001247C202600004
		VS	VS	()	
		STATE OF ODISHA		//	
510	D-ABLAPL/1167/2026	PURNA CHANDRA JENA	PRASANTA KUMAR SATAPATHY	BALIAPAL /392 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-ABLAPL/1171/2026	STATE OF ODISHA KAMAL LOCHAN HARIJAN VS	SARASWATI SENAPATI VS	// KUNDRA /93 /2025 ()	
512	D-ABLAPL/1174/2026	STATE OF ODISHA JHITRU DURUA VS	TUKUNA KUMAR MISHRA VS	// KUNDRA /71 /2025 ()	
513	D-ABLAPL/1177/2026	STATE OF ODISHA PAPU @ JITENDRA MALIK VS	PRAKASH CHANDRA DASH VS	// KENDRAPARA SADAR /64 /2025 ()	
514	D-ABLAPL/1178/2026	STATE OF ODISHA RAKESH KUMAR JENA VS	SURYAKANTA DWIBEDI VS	// JAKHAPURA /1 /2026 ()	
515	D-ABLAPL/1180/2026	STATE OF ODISHA SARAT CHANDRA SAMAL VS	DEBASNAN DAS VS	// KUJANGA /258 /2025 ()	
516	D-ABLAPL/1181/2026	STATE OF ODISHA GOBINDA CHANDRA TRIPATHY VS	PITAMBAR PANDA VS	// S.P.(CID-CRL),CUTTACK /7 /2025 ()	
517	D-ABLAPL/1182/2026	UNION OF INDIA SK. NADIM VS	SMRUTI RANJAN ROUT VS	// CUTTACK SADAR /47 /2024 ()	
518	D-ABLAPL/1185/2026	STATE OF ODISHA DILLIP JENA VS	SURYAKANTA DWIBEDI VS	// SINGLA /281 /2025 ()	
519	D-ABLAPL/1186/2026	STATE OF ODISHA SAGAR TARAI VS	ANUGRAHA NARAYAN SAMANTRAY VS	// KUJANGA /441 /2025 ()	
520	D-ABLAPL/1188/2026	STATE OF ODISHA PRIYANSU BARIK VS	SMRUTI RANJAN ROUT VS	// BALIKUDA /569 /2025 ()	
521	D-ABLAPL/1189/2026	STATE OF ODISHA ESYA LIMA VS STATE OF ODISHA	TRILOCHAN NANDA VS	// MOHANA /232 /2024 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
522	D-ABLAPL/1192/2026	DIPTIMAYEE BEHERA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	AGARAPADA /7 /2026 () //	
523	D-ABLAPL/1194/2026	PRAMOD BEHERA VS STATE OF ODISHA	RAKESH KUMAR ROUSTRAY VS	BANKI /151 /2025 () //	
524	D-ABLAPL/1196/2026	KUSHA MOHAN MAHUNTA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	SALIPUR /8 /2026 () //	
525	D-ABLAPL/1198/2026	SUDAM BEHERA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	CHHEND /243 /2025 () //	
526	D-ABLAPL/1200/2026	SANU LIMA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	PADMAPUR /88 /2024 () //	
527	D-ABLAPL/1205/2026	GURDEEP SINGH VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	SUNDARGARH TOWN /581 /2025 () //	
528	D-ABLAPL/1210/2026	JAKIR SABHASUNDAR VS STATE OF ODISHA	PRONOY MOHANTY VS	BAMUNIGAM /112 /2025 () //	
529	D-ABLAPL/1212/2026	ANIL KUMAR BAG VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BHAWANIPATNA TOWN /466 /2025 () //	AOR20220001615C202600001
530	D-ABLAPL/1217/2026	BASANTI OJHA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	AGARAPADA /11 /2026 () //	AOR20220001615C202600006
531	D-ABLAPL/1218/2026	RATNAKAR BEHERA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	BOLAGARH P.S. /312 /2025 () //	AOD20240000586C202600006
532	D-ABLAPL/1219/2026	AKASH KUMAR ROUT VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /687 /2025 () //	AOR20220001615C202600005
533	D-ABLAPL/1220/2026	GANGULI SAHOO	BIBHUTI BHUSAN SWAIN	//0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
534	D-ABLAPL/1221/2026	BHIMSEN @ CHINTAMANI PANDA	SATYA NARAYAN MISHRA 4	DHUSURI /1 /2026	AOR20220001615C202600003
		VS	VS	()	
		STATE OF ODISHA		//	
535	D-ABLAPL/1223/2026	PRAKASH MALIK	AMLAN MOHANTY	KUAKHIA /386 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
536	D-ABLAPL/1224/2026	PROSHOTAM KUMAR SHARMA	JAYADEBA BEHERA	//	AOD20240000366C202600005
		VS	VS	()	
		STATE OF ODISHA		//	
537	D-ABLAPL/1226/2026	OM PRAKASH MOHANTY	LAXMIDHAR MAHAPATRA	BADAGODA P.S. /617 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
538	D-ABLAPL/1228/2026	SWATI KHILO @ SWATI KHILA	AMULYA RATNA PANDA	JEYPORE SADAR /115 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
539	D-ABLAPL/1229/2026	LABANGA BHOI	LAXMIDHAR MAHAPATRA	PAHALA /449 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
540	D-ABLAPL/1230/2026	ABAKAS SETHY @ SETHI @ PAI	DEBASNAN DAS	RAGHUNATHPUR /142 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
541	D-ABLAPL/1232/2026	MD. RAJA @ NEHAL KHAN	RASHMIKANTA MAHALIK	JODA /297 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
542	D-ABLAPL/1233/2026	SANJAY KUMAR SAMAL	MANAS KUMAR CHAND	EOW,BHUBANESWAR /20 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
543	D-ABLAPL/1234/2026	BINAPANI BEHERA	MANAS KUMAR CHAND	KISINDA /92 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
544	D-ABLAPL/1237/2026	DEBI PRASAD RATH	MANAS KUMAR CHAND	JANKIA P.S. /112 /2025	
		VS	VS	()	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
545	D-ABLAPL/1238/2026	STATE OF ODISHA RAMESH CHANDRA MUDULI VS	BIJAY KUMAR DAS VS	// KHURDA MODEL /540 /2025 ()	
546	D-ABLAPL/1240/2026	STATE OF ODISHA NABIN DEHURY VS	BIJAY KUMAR BEHERA VS	// RAIRAKHOL /76 /2022 ()	
547	D-ABLAPL/1243/2026	STATE OF ODISHA MANAS KUMAR SAHOO ALIAS MANAS RANJAN SAHOO VS	Bijoyoranjan Das VS	// // ()	AOR20220000053C202600009
548	D-ABLAPL/1244/2026	STATE OF ODISHA DAYANIDHI PALTASINGH VS	MANAS KUMAR CHAND VS	// BAGHAMARI /11 /2026 ()	
549	D-ABLAPL/1247/2026	STATE OF ODISHA MALAYA KUMAR SUBUDHI VS	BIJAY KUMAR BEHERA VS	// KHURDA MODEL /540 /2025 ()	
550	D-ABLAPL/1248/2026	STATE OF ODISHA RAJESH JENA @ RAJESH KUMAR JENA VS	SANJIB KUMAR BHANJADEO VS	// JODAPADAR /195 /2025 ()	
551	D-ABLAPL/1250/2026	STATE OF ODISHA RAJESH MANGARAJ VS	BIJAY KUMAR BEHERA VS	// CAPITAL P.S. /827 /2025 ()	
552	D-ABLAPL/1251/2026	STATE OF ODISHA CHANDAN BISWAL @ CHANDRA SEKHAR BISWAL VS	SANJIB KUMAR BHANJADEO VS	// JODAPADAR /195 /2025 ()	
553	D-ABLAPL/1252/2026	STATE OF ODISHA AMARESH PRASAD ROUL VS	BISWAJIT NAYAK VS	// KAMAKHYANAGAR /20 /2026 ()	
554	D-ABLAPL/1253/2026	STATE OF ODISHA RAJENDRA @ TARAKANTA MOHAPATRA VS	BISWAJIT NAYAK VS	// KAMAKHYANAGAR /20 /2026 ()	
555	D-ABLAPL/1255/2026	STATE OF ODISHA LAXMI SWAIN VS	DALIRANI BEHURAY VS	// SIMULIA /487 /2025 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
556	D-ABLAPL/1259/2026	KULAMANI MEHER VS STATE OF ODISHA	ANSHUMAN PANDA VS	SAMBALPUR VIGILANCE /28 /2025 () //	
557	D-ABLAPL/1260/2026	SAYED ERSHAD ALLI VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	DARGHA BAZAR /216 /2024 () //	
558	D-ABLAPL/1261/2026	SANJAYA KUMAR MAJHI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	PHIRINGIA /259 /2025 () //	
559	D-ABLAPL/1268/2026	MAGUNI BEHERA VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	MARINE PS ARAKHAKUDA /1 /2026 () //	AOR20220003344C202600002
560	D-ABLAPL/1269/2026	HEMANTA SWAIN VS STATE OF ODISHA	JAYADEBA BEHERA VS	BALUGAON P.S. /400 /2024 () //	AOD20240000366C202600006
561	D-ABLAPL/1270/2026	KARTIKA MISTRI VS STATE OF ODISHA	JAYADEBA BEHERA VS	RAMPUR (SONEPUR) /201 /2025 () //	AOD20240000366C202600007
562	D-ABLAPL/1273/2026	BARBU ALIAS BABRUBAHAN BEHERA VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	// () //	AOR20220003344C202600003
563	D-ABLAPL/1274/2026	Kalakar Sethi VS State of Odisha	Suresh Chandra Pradhan VS	// () //	AOR20220003509C202600007

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MISC CASES FILED on :12/01/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-SAO/48584/2025 SAO/2/2026	PASCAL KISAN@KINDO MP	TUSAR KUMAR MISHRA	4/2026
2	D-MSA/54129/2025 MSA/ /	M/S. RAJARANI REAL ESTATE KAMPALLISOUMYA RANJAN PATI MP		4/2026
3	D-MSA/54129/2025 MSA/ /	M/S. RAJARANI REAL ESTATE KAMPALLISOUMYA RANJAN PATI MP		5/2026
4	D-SAO/53037/2025 SAO/3/2026	SATYAJIT MAHAPATRA MP	SANTOSH KUMAR NANDA	5/2026
5	D-SA/280/2000 SA/280/2000	SRIDHAR DAS MP	M/S.S.MISHRA	5/2026
6	D-SA/280/2000 SA/280/2000	SRIDHAR DAS MP	M/S.S.MISHRA	6/2026
7	D-JCRLA/13335/2025 JCRLA/49/2025	MANOJ @ BABA @ MANISH SINGH MP	ADV.	6/2026
8	D-TRPCRL/1070/2026 TRPCRL/ /	ABHINASH @ ABINASH PATNAIK MP	SULOCHANA PATRO	6/2026
9	D-SA/280/2000 SA/280/2000	SRIDHAR DAS MP	M/S.S.MISHRA	7/2026
10	D-JCRLA/38/2021 JCRLA/38/2021	JAYA DIGAL MP	MR. MANASWINI ROUT	7/2026
11	D-LAA/1585/2026 LAA/ /	VEDANTA LTD.,JHARSUGUDA MP	TANMAY MISHRA	7/2026
12	D-JCRLA/38/2021 JCRLA/38/2021	JAYA DIGAL MP	MR. MANASWINI ROUT	8/2026
13	D-LAA/1585/2026 LAA/ /	VEDANTA LTD.,JHARSUGUDA MP	TANMAY MISHRA	8/2026
14	D-CRLMP/37716/2025 CRLMP/1687/2025	LAXMIPRIYA MOHARANA MP		9/2026
15	D-LAA/1585/2026 LAA/ /	VEDANTA LTD.,JHARSUGUDA MP	TANMAY MISHRA	9/2026
16	D-LAA/1585/2026 LAA/ /	VEDANTA LTD.,JHARSUGUDA MP	TANMAY MISHRA	10/2026
17	D-CMAPL/54554/2025 CMAPL/7/2026	STATE OF ODISHA MP	SANJIB SWAIN,A.G.A	11/2026
18	D-CMAPL/814/2022 CMAPL/814/2022	SUBHASINI MOHAPATRA MP	T.K.SWAIN	12/2026
19	D-TRP(C)/1404/2026 TRP(C)/ /	DIBAKAR MOHANTY MP	DEBAKANTA MOHANTY	13/2026
20	D-CMAPL/814/2022 CMAPL/814/2022	SUBHASINI MOHAPATRA MP	T.K.SWAIN	13/2026
21	D-CMAPL/814/2022 CMAPL/814/2022	SUBHASINI MOHAPATRA MP	T.K.SWAIN	14/2026
22	D-CMAPL/50297/2025 CMAPL/ /	M/S. KHATAU NARBHERAM AND CO. MP	ADV.	15/2026
23	D-CMAPL/1457/2026 CMAPL/ /	BASANTI PARAMANIK MP	SATYA RANJAN MOHAPATRA	16/2026
24	D-CMAPL/1457/2026 CMAPL/ /	BASANTI PARAMANIK MP	SATYA RANJAN MOHAPATRA	17/2026
25	D-CMAPL/1457/2026 CMAPL/ /	BASANTI PARAMANIK MP	SATYA RANJAN MOHAPATRA	18/2026
26	D-CMAPL/1457/2026	BASANTI PARAMANIK	SATYA RANJAN MOHAPATRA	

	CMAPL/ /	MP		19/2026
27	D-RVWPET/1448/2026	NIROD KUMAR SAHOO	NIRANJAN LENKA	
	RVWPET/ /	MP		19/2026
28	D-RVWPET/6577/2025	PRAGATI MANGARAJ	PRAGATI MANGARAJ (In Person)	
	RVWPET/51/2025	MP		20/2026
29	D-CONTC/32452/2025	HAREKRUSHNA MISHRA		
	CONTC/4067/2025	MP		23/2026
30	D-CONTC/32452/2025	HAREKRUSHNA MISHRA		
	CONTC/4067/2025	MP		24/2026
31	D-MATA/55233/2025	DR. S.SURAJITA	ANIMESH SINGH	
	MATA/14/2026	MP		25/2026
32	D-CONTC/32454/2025	SUKADEV PRUSTY		
	CONTC/4372/2025	MP		25/2026
33	D-CONTC/32454/2025	SUKADEV PRUSTY		
	CONTC/4372/2025	MP		26/2026
34	D-CONTC/50558/2025	MANOJ KUMAR SADUAL	PRAVASH CHANDRA JENA	
	CONTC/212/2026	MP		27/2026
35	D-RPFAM/51201/2025	PAHALI KUMAR NAYAK	AJAYA KUMAR BARIK	
	RPFAM/15/2026	MP		28/2026
36	D-CONTC/12627/2025	JOGENDRA NATH GHARAI	M/s Rabi Narayan Behera	
	CONTC/1612/2025	MP		28/2026
37	D-CONTC/12627/2025	JOGENDRA NATH GHARAI	M/s Rabi Narayan Behera	
	CONTC/1612/2025	MP		29/2026
38	D-RPFAM/55499/2025	NIKUNJA KISHORE BEHERA	PRATAP CHANDRA MISHRA	
	RPFAM/20/2026	MP		29/2026
39	D-RPFAM/49382/2025	NAKULA BEHERA	AKSHAYA KUMAR SAHOO	
	RPFAM/18/2026	MP		30/2026
40	D-RPFAM/55499/2025	NIKUNJA KISHORE BEHERA	PRATAP CHANDRA MISHRA	
	RPFAM/20/2026	MP		31/2026
41	D-BLAPL/1039/2026	TUTU DEHURI	RAKESH KUMAR DAS	
	BLAPL/275/2026	MP		31/2026
42	D-BLAPL/35270/2025	RAMNARAYAN BAL	SIDHANT KUMAR JENA	
	BLAPL/12135/2025	MP		32/2026
43	D-RPFAM/55499/2025	NIKUNJA KISHORE BEHERA	PRATAP CHANDRA MISHRA	
	RPFAM/20/2026	MP		32/2026
44	D-RPFAM/54838/2025	PRAMOD KUMAR ROUT	JAJATI KESHARI KHUNTIA	
	RPFAM/21/2026	MP		33/2026
45	D-BLAPL/1082/2026	AKSHYA SAHU @ AKHAYA	JYOTIRMAYA SAHOO	
	BLAPL/296/2026	MP		33/2026
46	D-BLAPL/36420/2025	RAJESH KAMILA	SURYAKANTA DWIBEDI	
	BLAPL/12536/2025	MP		34/2026
47	D-BLAPL/35109/2025	SAGAR BEHERA		
	BLAPL/12074/2025	MP		35/2026
48	D-FAO/1327/2026	PRITI KUMARI	SATYABAN SAHOO	
	FAO/ /	MP		35/2026
49	D-FAO/51838/2025	MANAGER, LEGAL, CHOLA MS GENERAL	INSURANCE CO LIMITED	
	FAO/21/2026	MP		36/2026
50	D-BLAPL/3159/2023	SIPUN @ BASUDEV SAMAL		
	BLAPL/3159/2023	MP		36/2026
51	D-FAO/1536/2026	MANAGER LEGAL, M/S. TATA AIG GENERAL	INSURANCE CO. LTD., KHURDA	
	FAO/ /	MP		37/2026
52	D-ABLAPL/40746/2025	CHANDRAKANTA MALLASAMANT	BAIDHAR SAHOO	
	ABLAPL/7/2026	MP		54/2026
53	D-ABLAPL/38996/2025	TAPAS KUMAR BEHERA		
	ABLAPL/14660/2025	MP		55/2026
54	D-ABLAPL/38520/2025	SANDIP MOHANTY @ SANDIP KUMAR MOHANTY		
	ABLAPL/14479/2025	MP		56/2026
55	D-ABLAPL/34588/2025	RAJU PAHAD		
	ABLAPL/13345/2025	MP		57/2026
56	D-ABLAPL/37138/2024	RAMESH CHANDRA PANDA		
	ABLAPL/14198/2024	MP		58/2026
57	D-ABLAPL/4958/2018	ANANTA NAYAK	KISHORE CHANDRA KAR	
	ABLAPL/4958/2018	MP		59/2026

58	D-ABLAPL/31285/2025 ABLAPL/12015/2025	PRAFULLA CHANDRA PRADHAN MP		60/2026
59	D-ABLAPL/40674/2025 ABLAPL/15062/2025	PURUSOTTAM NAYK MP		61/2026
60	D-ABLAPL/39318/2025 ABLAPL/14708/2025	GITARANI NAYAK @ GITANJALI NAYAK MP		62/2026
61	D-ABLAPL/33397/2025 ABLAPL/13654/2025	OMM @ NRUSINGHA ROURAY @ NRUSINGHA CHARAN ROURAY MP		63/2026
62	D-ABLAPL/38377/2024 ABLAPL/14732/2024	AMIT KUMAR NAYK MP	HEMANTA KUMAR MOHANTA	64/2026
63	D-ABLAPL/30981/2025 ABLAPL/11903/2025	BHABAGRAHI DIGAL MP		65/2026
64	D-ABLAPL/11868/2025 ABLAPL/4585/2025	PRASANTA KUMAR PRADHAN @ PRASANT KUMAR PRADHAN MP		66/2026
65	D-ABLAPL/32303/2025 ABLAPL/12423/2025	AMRUTA NAIK MP		67/2026
66	D-ABLAPL/1852/2025 ABLAPL/875/2025	PRASANTA KUMAR CHOUDHURY MP		68/2026
67	D-ABLAPL/36619/2025 ABLAPL/13816/2025	CHANDRA SEKHAR MAHAPATRA MP		69/2026
68	D-ABLAPL/27242/2025 ABLAPL/10615/2025	PRASANA KUMAR SAHOO @ PRASANTA KUMAR SAHOO @ CHHAIN MP		70/2026
69	D-ABLAPL/1181/2026 ABLAPL/ /	GOBINDA CHANDRA TRIPATHY MP	PITAMBAR PANDA	71/2026
70	D-CRLREV/1042/2026 CRLREV/ /	ISWARA BAG@ISHWAR BAG MP	ARJUNA CHARANA BEHERA	72/2026
71	D-ABLAPL/33251/2024 ABLAPL/12672/2024	PINKU RANJAN SWAIN MP		72/2026
72	D-RSA/53902/2025 RSA/23/2026	PURNA CHANDRA PANI MP	PANCHANAN PANIGRAHI	72/2026
73	D-ABLAPL/37438/2025 ABLAPL/14103/2025	SK. NURUDDIN MP		73/2026
74	D-CRLREV/1042/2026 CRLREV/ /	ISWARA BAG@ISHWAR BAG MP	ARJUNA CHARANA BEHERA	73/2026
75	D-RSA/55219/2025 RSA/24/2026	RAMAKANTA BEJ MP	PRASANTA KUMAR SATAPATHY	73/2026
76	D-ABLAPL/6933/2025 ABLAPL/2601/2025	RAJKISHORE NAIK @ JATA MP		74/2026
77	D-CRLREV/1044/2026 CRLREV/ /	BHIMA KARSIKA MP	BIRAJA PRASANNA DAS	74/2026
78	D-RSA/41630/2025 RSA/ /	KHETRABASI KARMI MP	AMIT KUMAR NATH	74/2026
79	D-CRLREV/1044/2026 CRLREV/ /	BHIMA KARSIKA MP	BIRAJA PRASANNA DAS	75/2026
80	D-RSA/269/2026 RSA/ /	NAFISA SAHA MP	BHASKAR CHANDRA PANDA	75/2026
81	D-CRLREV/1044/2026 CRLREV/ /	BHIMA KARSIKA MP	BIRAJA PRASANNA DAS	76/2026
82	D-RSA/38168/2024 RSA/317/2024	SHAILABALA MISHRA MP	SOUMYA MISHRA	76/2026
83	D-RSA/53845/2025 RSA/26/2026	KATULU SURYAKANTA MP	DHANANJAYA MUND	77/2026
84	D-CRLREV/1101/2026 CRLREV/ /	AKASH ROUT MP	JITENDRA KUMAR CHHOTARAY	77/2026
85	D-CRLREV/37349/2025 CRLREV/41/2026	ANASUYA BARIK MP	SAMIR KUMAR MISHRA	78/2026
86	D-RSA/53845/2025 RSA/26/2026	KATULU SURYAKANTA MP	DHANANJAYA MUND	78/2026
87	D-CMP/1329/2026 CMP/ /	RANJIT KUMAR DAS MP	ASHOK KUMAR SAHOO	78/2026
88	D-CMP/1393/2026 CMP/ /	PADMINI BALA MP	UMA CHARAN MISHRA	79/2026
89	D-RSA/404/2024	BIDYADHAR MISHRA	MANAS RANJAN DASH	

	RSA/2/2024	MP		79/2026
90	D-CRLREV/704/2026 CRLREV/ /	MANASWINI JENA MP	DIPTI RANJAN MOHAPATRA	79/2026
91	D-CMP/1449/2026 CMP/ /	RIGHT STEP MEDIA SERVICES PVT. LTD. MP	DWARIKA PRASAD MOHANTY	80/2026
92	D-RSA/54524/2025 RSA/27/2026	P. AFTAB @ P. UMAR MP	BHAWANI SANKAR PANIGRAHI	80/2026
93	D-CRLREV/1241/2026 CRLREV/ /	PRADEEP KUMAR SAHU MP	SUVENDU KUMAR RAY	80/2026
94	D-RSA/51182/2024 RSA/3/2025	AKSHAYA KUMAR MAHALA MP	AMIYA KUMAR MOHANTY	81/2026
95	D-CMP/1428/2026 CMP/ /	AJAY KUMAR ROUSTRAY MP	DOLAGOBINDA MOHAPATRA	81/2026
96	D-CMP/26862/2025 CMP/1054/2025	RUKMINI PRADHAN MP	SUSHANT KUMAR PRADHAN	82/2026
97	D-RSA/625/2003 RSA/625/2003	TAULI MALLIK MP	M/S.D.NAYAK	82/2026
98	D-RSA/625/2003 RSA/625/2003	TAULI MALLIK MP	M/S.D.NAYAK	83/2026
99	D-CMP/1472/2026 CMP/ /	MOUSIMI @ MOUSUMI SAHU MP	PRASANNA KUMAR RATH	83/2026
100	D-RSA/16812/2025 RSA/220/2025	PURENDRA NATH SAHU MP	SMITA RANJAN PATNAIK	84/2026
101	D-CMP/32308/2025 CMP/1264/2025	NIRUPAMA NANDA MP	ATUL TRIPATHY, MR.B.S.TRIPATHY	84/2026
102	D-CMP/1517/2026 CMP/ /	AJAY KUMAR MISHRA MP	JAGAJIBAN PRADHAN	85/2026
103	D-RSA/16812/2025 RSA/220/2025	PURENDRA NATH SAHU MP	SMITA RANJAN PATNAIK	85/2026
104	D-RSA/16812/2025 RSA/220/2025	PURENDRA NATH SAHU MP	SMITA RANJAN PATNAIK	86/2026
105	D-CMP/1508/2026 CMP/ /	SADANANDA SAHOO MP	ASHOK KUMAR MOHAPATRA	86/2026
106	D-CMP/1519/2026 CMP/ /	NARENDRA KUMAR SAHOO MP	DWARIKA PRASAD MOHANTY	87/2026
107	D-RSA/49253/2024 RSA/452/2024	DASARATHI KHANDUAL MP	DAYANANDA MOHAPATRA	87/2026
108	D-RSA/13750/2025 RSA/199/2025	ANIRUDHA DAS MP	BIJAYA KUMAR PARIDA	88/2026
109	D-CMP/1534/2026 CMP/ /	SHANKARA NARAYANA PANIGRAHI MP	BISWAJIT MAHARANA	88/2026
110	D-CMP/1539/2026 CMP/ /	NIRANJAN ROUSTRAY MP	AMIYA KUMAR MISHRA	89/2026
111	D-CMP/1580/2026 CMP/ /	NIRUPAMA BAG MP	MAHESWAR MOHANTY	90/2026
112	D-MACA/1182/2026 MACA/ /	BINAY NAIK MP	PRADEEP KUMAR MISHRA	107/2026
113	D-MACA/954/2026 MACA/ /	RATAN KUMAR SINHA MP	KAPILA CHARAN NAYAK	108/2026
114	D-MACA/55367/2025 MACA/ /	BALLARI MISHRA MP	KAPILA CHARAN NAYAK	109/2026
115	D-MACA/55350/2025 MACA/ /	NATABAR BEHERA MP	KAPILA CHARAN NAYAK	110/2026
116	D-MACA/55350/2025 MACA/ /	NATABAR BEHERA MP	KAPILA CHARAN NAYAK	111/2026
117	D-MACA/55367/2025 MACA/ /	BALLARI MISHRA MP	KAPILA CHARAN NAYAK	112/2026
118	D-MACA/50312/2025 MACA/50/2026	KANDEI DIGAL MP	AMIYA KUMAR MOHANTY	113/2026
119	D-MACA/1364/2026 MACA/ /	LEGAL MANAGER, SHRIRAM GENERAL INSURANCE CO. LTD. MP	PRASANNA KUMAR RATH	114/2026
120	D-MACA/1367/2026 MACA/ /	LEGAL MANAGER, SHRIRAM GENERAL INSURANCE CO. LTD. MP	PRASANNA KUMAR RATH	115/2026

121	D-MACA/1367/2026 MACA/ /	LEGAL MANAGER, SHRIRAM GENERAL INSURANCE CO. LTD., MP	PRASANTA KUMAR MAHALI	116/2026
122	D-MACA/1374/2026 MACA/ /	LEGAL MANAGER, SHRIRAM GENERAL INSURANCE CO. LTD., MP	PRASANTA KUMAR MAHALI	117/2026
123	D-MACA/1374/2026 MACA/ /	LEGAL MANAGER, SHRIRAM GENERAL INSURANCE CO. LTD., MP	PRASANTA KUMAR MAHALI	118/2026
124	D-MACA/93/2026 MACA/ /	SHRIRAM GENERAL INSURANCE CO. LTD., MP	PRASANTA KUMAR MAHALI	119/2026
125	D-MACA/49186/2025 MACA/53/2026	MANAGER, M/S. SHRIRAM GENERAL INSURANCE CO. LTD., MP	PRASANTA KUMAR MAHALI	120/2026
126	D-MACA/54032/2025 MACA/17/2026	ORIENTAL INSURANCE COMPANY LTD., MP	SOMNATH PHROY	121/2026
127	D-MACA/47597/2025 MACA/ /	D.M.,ORIENTAL INSURANCE CO. LTD., MP	SAMIRAL PRASAD DUTTA	122/2026
128	D-MACA/49995/2025 MACA/ /	D.M., M/S. CHOLA MS GENERAL INSURANCE CO. LTD., MP	GIRJA PRASAD BHOIRDA	123/2026
129	D-MACA/34337/2025 MACA/54/2026	ARATI MOHARANA MP	KAPILA CHARAN NAYAK	124/2026
130	D-MACA/1013/2026 MACA/ /	M/S. NATIONAL INSURANCE CO.LTD., MP	CUTACK NIDHI MISHRA	125/2026
131	D-MACA/1013/2026 MACA/ /	M/S. NATIONAL INSURANCE CO.LTD., MP	CUTACK NIDHI MISHRA	126/2026
132	D-MACA/1522/2026 MACA/ /	PRADEEP KUMAR PATRA MP	SRINIBASH SATAPATHY	127/2026
133	D-MACA/52639/2025 MACA/ /	VARUNA ROAD LINES PVT. LTD. MP	SURYAKANTA DWIBEDI	128/2026
134	D-MACA/1533/2026 MACA/ /	BAJAJ INSURANCE CO. LTD., MP	BBSR ADAM ALI KHAN	129/2026
135	D-MACA/1543/2026 MACA/ /	B.M., BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD., MP	ABHIJIT KHANDARGARH	130/2026
136	D-MACA/1548/2026 MACA/ /	M/S. IFFCO-TOKIO GENERAL INSURANCE CO. LTD., MP	ADAM BILKHERDA	131/2026
137	D-MACA/49452/2025 MACA/ /	B.M., HDFC ERGO GENERAL INSURANCE CO. LTD., MP	ADABARI KHAN	132/2026
138	D-MACA/50312/2025 MACA/50/2026	KANDEI DIGAL MP	AMIYA KUMAR MOHANTY	133/2026
139	D-CRLA/40720/2025 CRLA/44/2026	ABINAS@JOSEPH RUPAMAJHI MP	DIPTI RANJAN SWAIN	149/2026
140	D-CRLA/40720/2025 CRLA/44/2026	ABINAS@JOSEPH RUPAMAJHI MP	DIPTI RANJAN SWAIN	150/2026
141	D-CRLA/1055/2026 CRLA/ /	GOURANGA CHARAN MOHANTY MP	PUSPAMITRA MOHAPATRA	151/2026
142	D-CRLA/1055/2026 CRLA/ /	GOURANGA CHARAN MOHANTY MP	PUSPAMITRA MOHAPATRA	152/2026
143	D-CRLA/6004/2025 CRLA/275/2025	PAKU@BISWAJIT SAHOO MP	PRASANTA KUMAR SAHOO	153/2026
144	D-WA/66/2017 WA/66/2017	DR.UTTAMKUMAR SAMANTA MP	MR.NITYABRATA BEHURIA, DR.UTTAMKUMAR SAMANTA (IN PERS)	154/2026
145	D-CRLA/40850/2025 CRLA/46/2026	KALU CHARAN SETHI MP	LALATENDU SAMANTARAY	154/2026
146	D-CRLA/40850/2025 CRLA/46/2026	KALU CHARAN SETHI MP	LALATENDU SAMANTARAY	155/2026
147	D-WA/1301/2026 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK,A.G.A	155/2026
148	D-WA/1301/2026 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK,A.G.A	156/2026
149	D-CRLA/18056/2024 CRLA/651/2024	NARAYAN SAHU MP	CHINMAYA MOHANTY	156/2026
150	D-WA/55573/2025 WA/57/2026	STATE OF ODISHA MP	SASWAT DAS,A.G.A	157/2026
151	D-CRLA/171/2018 CRLA/171/2018	SIBARAM BISWAL MP	M/S.RAJIB BIHARI MISHRA, BIKRAM CHANDRA GHADEI	157/2026
152	D-CRLA/1087/2026	SHANKAR SAHOO	ASIT KUMAR JENA	

	CRLA/ /	MP		158/2026
153	D-WA/55573/2025 WA/57/2026	STATE OF ODISHA MP	SASWAT DAS,A.G.A	158/2026
154	D-WA/54822/2025 WA/ /	GADADHAR MAHAPATRA MP	MANOJA KUMAR KHUNTIA	159/2026
155	D-CRLMC/38608/2025 CRLMC/5394/2025	KAMADEV MALIK MP		159/2026
156	D-CRLA/1087/2026 CRLA/ /	SHANKAR SAHOO MP	ASIT KUMAR JENA	159/2026
157	D-CRLMC/4436/2025 CRLMC/682/2025	MOHAN KUMAR DURIT MP	SUDHASHREE PASAYAT	160/2026
158	D-CRLA/39352/2025 CRLA/48/2026	RAKESH NAIK@BADAL@RAKESH NAIK MP	RAMANIKANTA PATTANAIAK	160/2026
159	D-WA/1354/2026 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	160/2026
160	D-CRLMC/39945/2025 CRLMC/5586/2025	RAMANARAYAN BAL@RAMNARAYAN BAL MP	BSWABHUSAN DAS	161/2026
161	D-CRLA/39352/2025 CRLA/48/2026	RAKESH NAIK@BADAL@RAKESH NAIK MP	RAMANIKANTA PATTANAIAK	161/2026
162	D-WA/1354/2026 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	161/2026
163	D-CRLA/1107/2026 CRLA/ /	TRINATH @ LIPUN SAHU @ TRINATH SAHU MP	MAKANTA BARIK	162/2026
164	D-WA/55075/2025 WA/55/2026	STATE OF ODISHA MP	SANJIB SWAIN, A.G.A	162/2026
165	D-CRLMC/39214/2025 CRLMC/5512/2025	CHANDRAMANI DALEI MP		162/2026
166	D-WA/55075/2025 WA/55/2026	STATE OF ODISHA MP	SANJIB SWAIN, A.G.A	163/2026
167	D-CRLA/1107/2026 CRLA/ /	TRINATH @ LIPUN SAHU @ TRINATH SAHU MP	MAKANTA BARIK	163/2026
168	D-CRLMC/34718/2025 CRLMC/4901/2025	SHAKTI SHANKAR PATRA MP	IN PERSON	163/2026
169	D-CRLA/35579/2025 CRLA/1320/2025	SAPAN KUMAR NAYAK MP	SOUBHAGYA KUMAR DASH	164/2026
170	D-CRLMC/33883/2025 CRLMC/4647/2025	SHAKTI SHANKAR PATRA MP	IN PERSON	164/2026
171	D-WA/17104/2025 WA/851/2025	BHASKAR ROUT MP	M/S. PRASANTA KUMAR SATAPATHY, MR. PRAFULLA KUMAR RATHI	164/2026
172	D-CRLMC/1052/2026 CRLMC/ /	PRABODHA PRADHAN @ PRABODHA KUMAR MP	PRADHAN BISWAL	165/2026
173	D-WA/1497/2026 WA/ /	STATE OF ODISHA MP	SANJIB SWAIN,A.G.A	165/2026
174	D-CRLA/1116/2026 CRLA/ /	SK. FAKIR MP	SAPAN KUMAR LENKA	165/2026
175	D-WA/1497/2026 WA/ /	STATE OF ODISHA MP	SANJIB SWAIN,A.G.A	166/2026
176	D-CRLA/1116/2026 CRLA/ /	SK. FAKIR MP	SAPAN KUMAR LENKA	166/2026
177	D-CRLMC/34994/2025 CRLMC/4789/2025	SUJIT MALLIK @ SUJIT MALLICK @ SIBA MALIK MP		166/2026
178	D-CRLA/5765/2024 CRLA/192/2024	SIPUNA @ PRAVAT MALLIK @ PRAVAT MALLIK MP	RAMANIKANTA PATTANAIAK	167/2026
179	D-CRLMC/1092/2026 CRLMC/ /	JAHIR JAHANGIR MALLA MP	P.ANUP DASH	167/2026
180	D-WA/53794/2025 WA/60/2026	PRINCIPAL SECRETARY TO GOVT.HOUSING AND URBAN DEVELOPMENT DEPT.,ODISHA MP		167/2026
181	D-WA/53794/2025 WA/60/2026	PRINCIPAL SECRETARY TO GOVT.HOUSING AND URBAN DEVELOPMENT DEPT.,ODISHA MP		168/2026
182	D-CRLMC/38476/2025 CRLMC/5278/2025	MITHUN BALIAR MP		168/2026
183	D-CRLA/25497/2025 CRLA/1003/2025	SAROJ@SANTOSH KUMAR DIGAL@BABUSIDHARTHA DAS MP		168/2026

184	D-CRLMC/1098/2026 CRLMC/ /	GIRIJA PRASAD MOHANTY MP	LIPAN KUMAR PRADHAN	169/2026
185	D-WA/26037/2025 WA/1235/2025	M/S.AA ESS TRADELINKS PVT.LTD. MP	MR. ASOK MOHANTY, SR.ADV, M/S. DIPAK KUMAR DEY	169/2026
186	D-CRLA/1195/2026 CRLA/ /	LIPU @ TAPAN NAYAK MP	DHRUBA CHARAN ROUT	169/2026
187	D-CRLMC/39694/2025 CRLMC/5584/2025	PAPU @ DHIRENDRANATH BARAL MP		170/2026
188	D-CRLA/1195/2026 CRLA/ /	LIPU @ TAPAN NAYAK MP	DHRUBA CHARAN ROUT	170/2026
189	D-WA/54336/2025 WA/61/2026	STATE OF ODISHA MP	PRABIR KUMAR RAY,A.G.A	170/2026
190	D-CRLA/1195/2026 CRLA/ /	LIPU @ TAPAN NAYAK MP	DHRUBA CHARAN ROUT	171/2026
191	D-CRLMC/34621/2025 CRLMC/4799/2025	TAPAN DHANGADAMAJHI MP		171/2026
192	D-WA/54336/2025 WA/61/2026	STATE OF ODISHA MP	PRABIR KUMAR RAY,A.G.A	171/2026
193	D-CRLMC/36989/2025 CRLMC/5149/2025	SANTOSH KR. GOUDA @ SANTOSH KUMAR GOUDA @ BAYA MP		172/2026
194	D-CRLA/1154/2026 CRLA/ /	AJAY KUMAR MOHANTY MP	SURYANARAYAN BISWAL	172/2026
195	D-WA/54652/2025 WA/62/2026	STATE OF ODISHA MP	AJODHYA RANJAN DASH,A.G.A	172/2026
196	D-CRLMC/1165/2026 CRLMC/ /	JYOTI RANJAN BARAD @ PAPU BARAD MP	ASHOK KUMAR SWAIN	173/2026
197	D-WA/54652/2025 WA/62/2026	STATE OF ODISHA MP	AJODHYA RANJAN DASH,A.G.A	173/2026
198	D-CRLA/1163/2026 CRLA/ /	PAPU @ PRADEEP KUMAR SAHOO MP	JYOTI RANJAN DEO	173/2026
199	D-CRLMC/1166/2026 CRLMC/ /	CHANDAN LAL SUBUDHI@T. CHANDAN ISWASUBUDHI MP	JYOTI RANJAN SINGH SAMANT	174/2026
200	D-CRLA/1163/2026 CRLA/ /	PAPU @ PRADEEP KUMAR SAHOO MP	JYOTI RANJAN DEO	174/2026
201	D-WA/1598/2026 WA/ /	SANAT KUMAR DASH @ SANAT KUMAR DASH MP	MANOJ KUMAR PATI	174/2026
202	D-CRLMC/34539/2025 CRLMC/4795/2025	BIRENDRA NAYAK@BIRA NAIK MP		175/2026
203	D-CRLMC/34543/2025 CRLMC/4796/2025	DASA@DASARATHI TARENIA MP		176/2026
204	D-CRLMC/1176/2026 CRLMC/ /	SANJULATA SAHU MP	BIBHU PRASAD MOHANTY	177/2026
205	D-CRLMC/1190/2026 CRLMC/ /	M/S. SAHU TRADERS MP	CHITTA RANJAN PATTNAIK	178/2026
206	D-CRLMC/1199/2026 CRLMC/ /	JAYASHREE SAHOO@JAYASHREE SAHU MP	SURYAKANTA DWIBEDI	179/2026
207	D-CRLMC/39983/2025 CRLMC/5674/2025	GHANA TUDU MP	BASUDEV PUJARI	180/2026
208	D-CRLMC/1236/2026 CRLMC/ /	SANJIB KUMAR DWIBEDY MP	ABHAS MOHANTY	181/2026
209	D-CRLMC/1249/2026 CRLMC/ /	KRUPASINDHU MUDULI MP	LALATENDU SAMANTARAY	182/2026
210	D-CRLMC/1258/2026 CRLMC/ /	KRUPASINDHU MUDULI MP	LALATENDU SAMANTARAY	183/2026
211	D-CRLMC/1263/2026 CRLMC/ /	ASWINI KUMAR PANDA MP	SANKAR PRAASAD PANI	184/2026
212	D-CRLMC/34475/2025 CRLMC/4692/2025	ARJAB KUMAR JENA@ARJAB JENA MP	BISWAJIT PASAYAT	185/2026
213	D-WP(C)/1300/2026 WP(C)/ /	SURENDRA NATH JENA MP	GOPINATH MISHRA	770/2026
214	D-WP(C)/14721/2013 WP(C)/14721/2013	SATYANARAYAN SWAIN MP	M/S.MANOJ KU.MOHANTY	771/2026
215	D-WP(C)/55089/2025	SATYANANDA SAHOO	SRINIVAS MOHANTY	

	WP(C)/1008/2026	MP		772/2026
216	D-WP(C)/48767/2025 WP(C)/33807/2025	ACHYUTANANDA DAS MP	RAJJEET ROY	773/2026
217	D-WP(C)/54474/2025 WP(C)/1009/2026	SUSMITA NANDA MP	SRINIVAS MOHANTY	774/2026
218	D-WP(C)/1267/2026 WP(C)/ /	BHAGIRATHI KAR MP	BIJAYA KUMAR BEHERA	775/2026
219	D-WP(C)/54514/2025 WP(C)/1015/2026	PARAMESWAR NAYAK MP	TRILOCHAN RATH	776/2026
220	D-WP(C)/1268/2026 WP(C)/ /	AKSHAYA PARIDA MP	BIJAYA KUMAR BEHERA	777/2026
221	D-WP(C)/1330/2026 WP(C)/1219/2026	M/S MEGHNATH KAPRI, BALLIGUDA, KANDHAMAL MP	KANDHAMAL LAL AGARWAL	778/2026
222	D-WP(C)/1271/2026 WP(C)/ /	BIPIN BIHARI NAYAK MP	BIJAYA KUMAR BEHERA	779/2026
223	D-WP(C)/1332/2026 WP(C)/ /	SUNDARLAL KISHAN MP	BHAKTA RANJAN BARIK	780/2026
224	D-WP(C)/54101/2025 WP(C)/1035/2026	ABINASH PATTANAYAK MP	BITAS KUMAR SWAIN	781/2026
225	D-WP(C)/54919/2025 WP(C)/1036/2026	KULAMANI PANDEY MP	AMIT PRASAD BOSE	782/2026
226	D-WP(C)/53947/2025 WP(C)/471/2026	ANUPOMA DALAI MP	KRUTIBASH MOHAPATRA	784/2026
227	D-WP(C)/55168/2025 WP(C)/37810/2025	SUDESHNA PRADHAN MP	BIPIN KUMAR NAYAK	785/2026
228	D-WP(C)/55031/2025 WP(C)/1046/2026	M/S.AAR PEE STEELS, SUNDERGARH MP	BHABANI PRASAD MOHANTY	786/2026
229	D-WP(C)/1336/2026 WP(C)/1118/2026	AMIYA RANJAN NAYAK MP	SAMEER KUMAR DAS	787/2026
230	D-WP(C)/1337/2026 WP(C)/ /	PRASANTA KUMAR BEHERA MP	SAMEER KUMAR DAS	788/2026
231	D-WP(C)/55004/2025 WP(C)/1047/2026	RANJAN KUMAR PATNAIK MP	KANANBALA ROY CHOUDHURY	789/2026
232	D-WP(C)/1338/2026 WP(C)/1134/2026	M/S MYTHRI INFRASTRUCTURE AND MINING MP	SINGH SHRESEN LTD., VISHKAPATNAM	790/2026
233	D-WP(C)/45996/2025 WP(C)/35511/2025	SANJIB KHANDAYATRAY MP	IN PERSON	791/2026
234	D-WP(C)/54322/2025 WP(C)/1049/2026	THE MANAGEMENT OF LIFT IRRIGATION MP	MS. S. K. KENDRAPATI	792/2026
235	D-WP(C)/53638/2025 WP(C)/37264/2025	SUBHRANSU MOHANTY MP	BAIDHAR SAHOO	793/2026
236	D-WP(C)/1302/2026 WP(C)/ /	MEENAKSHI KUMARI BISOYI MP	SRINIVAS MOHANTY	794/2026
237	D-WP(C)/55445/2025 WP(C)/1057/2026	SUPERINTENDING ENGINEER MINOR IRRIGATION MP	KANTO B. DAMISIMOHAN, KAR. A	795/2026
238	D-WP(C)/55150/2025 WP(C)/1059/2026	SUKANTA MAJHI MP	BANSHIDHAR SATAPATHY	796/2026
239	D-WP(C)/54473/2025 WP(C)/1063/2026	SUBHANARAYAN SATAPATHY MP	SRINIVAS MOHANTY	797/2026
240	D-WP(C)/1341/2026 WP(C)/ /	BAJRANGLAL AGRAWAL MP	BIRAJA PRASANNA DAS	798/2026
241	D-WP(C)/50765/2025 WP(C)/35305/2025	S APARNA MP	SAIBRATA RATH	799/2026
242	D-WP(C)/55424/2025 WP(C)/1071/2026	SIKANDAR KUMAR MP	LINGARAJ SARANGI	800/2026
243	D-WP(C)/1353/2026 WP(C)/ /	M/S MONTECARLO LIMITED, MUMBAI MP	ANIL BEZAWADA	801/2026
244	D-WP(C)/54471/2025 WP(C)/1073/2026	ANURADHA GOSWAMY MP	SRINIVAS MOHANTY	802/2026
245	D-WP(C)/1303/2026 WP(C)/ /	ROSHAN KUMAR NAIK MP	SRINIVAS MOHANTY	803/2026
246	D-WP(C)/1359/2026 WP(C)/ /	SATRUGHAN MOHANTY MP	BHAGABAN BEHERA	804/2026

247	D-WP(C)/54472/2025 WP(C)/1077/2026	KAMALA MAHARANA MP	SRINIVAS MOHANTY	805/2026
248	D-WP(C)/1361/2026 WP(C)/1156/2026	HEMANT DIGAL @ KAMBU DIGAL MP	ASHIT KUMAR DASH	806/2026
249	D-WP(C)/1362/2026 WP(C)/1164/2026	BIBHUTI BHUSAN MISHRA MP	AMIT PRASAD BOSE	807/2026
250	D-WP(C)/1304/2026 WP(C)/ /	TRINATH PUJARI MP	SRINIVAS MOHANTY	808/2026
251	D-WP(C)/1366/2026 WP(C)/1158/2026	SURESH PANIGRAHI MP	AMIT PRASAD BOSE	809/2026
252	D-WP(C)/1370/2026 WP(C)/1177/2026	DEEPAK KUMAR SHARMA MP	UPENDRA KUMAR SAMAL	810/2026
253	D-WP(C)/1371/2026 WP(C)/1161/2026	AKSHYA KUMAR DASH MP	JAYANTA KUMAR PADHI	811/2026
254	D-WP(C)/1373/2026 WP(C)/1209/2026	SANJIB KUMAR SAHU MP	UPENDRA KUMAR SAMAL	812/2026
255	D-WP(C)/45765/2025 WP(C)/31667/2025	ANNADA SANKAR MOHANTY MP	DEBA KUMAR RATH	813/2026
256	D-WP(C)/52132/2025 WP(C)/36437/2025	SK.HABIBUR REHAMAN MP	PRAJNA SARITA MOHANTY	814/2026
257	D-WP(C)/52864/2025 WP(C)/1083/2026	SUPRABHA BEHERA MP	PRASHANTA KUMAR NAYAK	815/2026
258	D-WP(C)/1377/2026 WP(C)/1189/2026	NEPAL CHANDRA SAHU MP	UPENDRA KUMAR SAMAL	816/2026
259	D-WP(C)/1305/2026 WP(C)/ /	ANANTA PARUA MP	SRINIVAS MOHANTY	817/2026
260	D-WP(C)/1378/2026 WP(C)/ /	HARAKANTA MISTRY MP	DIPTI RANJAN SWAIN	818/2026
261	D-WP(C)/1380/2026 WP(C)/1190/2026	JAGANNATH NAIK @ JAGARNATH NAIK MP	UPENDRA KUMAR SAMAL	819/2026
262	D-WP(C)/1382/2026 WP(C)/1212/2026	SRIDHAR MIHIR KANTA SAHOO MP	UPENDRA KUMAR SAMAL	820/2026
263	D-WP(C)/53731/2025 WP(C)/1090/2026	SUDHANSU SEKHAR MOHAPATRA MP	SRINIVAS MOHANTY	821/2026
264	D-WP(C)/1384/2026 WP(C)/1216/2026	ASHOK KUMAR SAHU @ ASHOK SAHU MP	UPENDRA KUMAR SAMAL	822/2026
265	D-WP(C)/1385/2026 WP(C)/ /	JAYANTA KUMAR NAIK MP	PRASANNA KUMAR NAYAK	823/2026
266	D-WP(C)/1306/2026 WP(C)/ /	DHANANJAYA NINA MP	SRINIVAS MOHANTY	824/2026
267	D-WP(C)/1387/2026 WP(C)/1178/2026	KEDARNATH PRUSTY MP	BIYOTKESH MOHANTY	825/2026
268	D-WP(C)/1388/2026 WP(C)/1200/2026	LAXMIKANTA JAGADALA MP	RAJJEET ROY	826/2026
269	D-WP(C)/53736/2025 WP(C)/1096/2026	NIGAMANANDA SAHOO MP	SRINIVAS MOHANTY	827/2026
270	D-WP(C)/1390/2026 WP(C)/1173/2026	M/S DIMOND AGROVET, SUGO, BALASORE MP	SRIDHARTH SANKAR MOHAPATRA	828/2026
271	D-WP(C)/1392/2026 WP(C)/ /	SANJEEV KUMAR PRADHAN MP	GANESH PRASAD SAMAL	829/2026
272	D-WP(C)/16313/2025 WP(C)/11218/2025	SANTANU KUSUM @ PAN MP	M/S PRAFULLA KUMAR KAR, D.K.RATHA	830/2026
273	D-WP(C)/53807/2025 WP(C)/1102/2026	THE ZONAL MANAGER, UCO BANK, ASHOKNAGAR, MP	BIHARIBHUSAN SWAIN	831/2026
274	D-WP(C)/1396/2026 WP(C)/ /	BASIT KHAN MP	KISHORE CHANDRA SATAPATHY	832/2026
275	D-WP(C)/1307/2026 WP(C)/ /	PURNA CHANDRA MALIK MP	SRINIVAS MOHANTY	833/2026
276	D-WP(C)/1399/2026 WP(C)/ /	PRIYADARSHINI MAHANTA MP	PRASANTA KUMAR PANDA	834/2026
277	D-WP(C)/39044/2025 WP(C)/26886/2025	JM BAXI PORTS AND LOGISTICS PVT.LTD. MP	MUBHARISHI PANIGRAHI	835/2026
278	D-WP(C)/53296/2025	BIRENDRA @ KUMAR PARIDA	PRAFULLA CHANDRA ACHARYA	

	WP(C)/1107/2026	MP		836/2026
279	D-WP(C)/1401/2026 WP(C)/ /	JYOTI PRAVA SAHOO MP	BISHNU CHARAN SWAIN	837/2026
280	D-WP(C)/1308/2026 WP(C)/ /	TIKERAM CHANDRA BAG MP	SRINIVAS MOHANTY	838/2026
281	D-WP(C)/34818/2025 WP(C)/29137/2025	MS RSS CREATION PVT. LTD., BBSR MP	SITANSHU KUMAR DEY	839/2026
282	D-WP(C)/35088/2025 WP(C)/30649/2025	MS RSS CREATION PVT.LTD, BBSR MP	SITANSHU KUMAR DEY	840/2026
283	D-WP(C)/34813/2025 WP(C)/399/2026	MS RSS CREATION PVT. LTD., BHUBANESHWAR MP	SITANSHU KUMAR DEY	841/2026
284	D-WP(C)/1406/2026 WP(C)/ /	SHIBANI ALADA MP	RAJENDRA KUMAR DASH	842/2026
285	D-WP(C)/1407/2026 WP(C)/1181/2026	KAMALA LOCHAN MISHRA MP	PRASANTA KUMAR SATAPATHY	843/2026
286	D-WP(C)/34823/2025 WP(C)/424/2026	MS RSS CREATION PVT LTD., BHUBANESHWAR MP	SITANSHU KUMAR DEY	844/2026
287	D-WP(C)/1411/2026 WP(C)/ /	RAMESH SAHOO MP	RAJENDRA KUMAR DASH	845/2026
288	D-WP(C)/1415/2026 WP(C)/ /	MANAS RANJAN JENA MP	RAJENDRA KUMAR DASH	846/2026
289	D-WP(C)/54174/2025 WP(C)/1113/2026	HAREKRUSHNA SAHOO MP	SRINIVAS MOHANTY	847/2026
290	D-WP(C)/1419/2026 WP(C)/ /	RABINDRA MOHANTY MP	RAJENDRA KUMAR DASH	848/2026
291	D-WP(C)/1309/2026 WP(C)/ /	RAJKISHOR KHUNTIA MP	SRINIVAS MOHANTY	849/2026
292	D-WP(C)/1291/2026 WP(C)/ /	DHANAPATI RATHO BHATRA MP	DAYANIDHI MISHRA	850/2026
293	D-WP(C)/1421/2026 WP(C)/ /	SARAT JENA MP	RAJENDRA KUMAR DASH	851/2026
294	D-WP(C)/1422/2026 WP(C)/1194/2026	M/S.FINLEX POLY PIPE, GANJAM MP	ANINDYA KUMAR MISHRA	852/2026
295	D-WP(C)/1424/2026 WP(C)/ /	ASHOK JENA MP	RAJENDRA KUMAR DASH	853/2026
296	D-WP(C)/53937/2025 WP(C)/1119/2026	PURUSOTTAM MOHAPATRA MP	LALITENDU MISHRA	854/2026
297	D-WP(C)/1425/2026 WP(C)/ /	GANDHARI JENA MP	RAJENDRA KUMAR DASH	855/2026
298	D-WP(C)/53146/2025 WP(C)/36724/2025	TAPASWI KUMAR ACHARYA MP	DR. JITENDRA KUMAR LENKA	856/2026
299	D-WP(C)/1426/2026 WP(C)/ /	GURU KANDI @ BULU KANDI MP	RAJENDRA KUMAR DASH	857/2026
300	D-WP(C)/1310/2026 WP(C)/ /	MANOJ KUMAR SAHU MP	SRINIVAS MOHANTY	858/2026
301	D-WP(C)/1427/2026 WP(C)/ /	SURAPRATAP CLUB, DHENKANAL MP	CHITTA RANJAN PATTNAIK	859/2026
302	D-WP(C)/1429/2026 WP(C)/ /	ANANDA JENA MP	RAJENDRA KUMAR DASH	860/2026
303	D-WP(C)/54024/2025 WP(C)/1124/2026	JASHLEEN PATRA MP	SOUMYA MISHRA	861/2026
304	D-WP(C)/1430/2026 WP(C)/ /	PANDU PURTI @ PANDU PURTY MP	RAJENDRA KUMAR DASH	862/2026
305	D-WP(C)/1431/2026 WP(C)/ /	NRUSINGH PRASAD SUNDARAY MP	SANJAY KUMAR SAMANTARAY	863/2026
306	D-WP(C)/1311/2026 WP(C)/ /	SHREEBANTA JENA MP	SRINIVAS MOHANTY	864/2026
307	D-WP(C)/1433/2026 WP(C)/ /	ANAMA DAS MP	RAJENDRA KUMAR DASH	865/2026
308	D-WP(C)/1434/2026 WP(C)/ /	BINOD BIHARI JENA MP	RAJENDRA KUMAR DASH	866/2026
309	D-WP(C)/1435/2026 WP(C)/1186/2026	SARALA NAYAK MP	BIBHUDHANANDA MUDULI	867/2026

310	D-WP(C)/1437/2026 WP(C)/ /	RAJIB LOCHAN JENA MP	RAJENDRA KUMAR DASH	868/2026
311	D-WP(C)/1440/2026 WP(C)/1195/2026	BINOD KUMAR NAYAK MP	BIBHUDHANANDA MUDULI	869/2026
312	D-WP(C)/1447/2026 WP(C)/ /	AJAYA KUMAR PARIDA MP	BHAGABAN MOHANTY	870/2026
313	D-WP(C)/54890/2025 WP(C)/37603/2025	M/S.P.K.CONTRUCTION, CUTTACK MP	SATYA SUNDAR KANUNGO	871/2026
314	D-WP(C)/1451/2026 WP(C)/ /	SANJUKTA BARIK MP	ANWESHA MISHRA	872/2026
315	D-WP(C)/1455/2026 WP(C)/ /	SANJAYA KUMAR DUTTA MP	BANSHIDHAR SATAPATHY	873/2026
316	D-WP(C)/1458/2026 WP(C)/1224/2026	RATNA MANJARI PRUSTY MP	RAJESH RANJAN SAHOO	874/2026
317	D-WP(C)/54966/2025 WP(C)/37560/2025	GINDRI MURMU MP		875/2026
318	D-WP(C)/1460/2026 WP(C)/ /	RABINDRA KUMAR SAHOO MP	BRAHMANANDA TRIPATHY	876/2026
319	D-WP(C)/55244/2025 WP(C)/249/2026	BASANTA KUMAR JENA MP	DEEPALI MAHAPATRA	877/2026
320	D-WP(C)/45336/2025 WP(C)/31670/2025	JHADESWAR MOHANTA MP	BISWABIHARI MOHANTY	878/2026
321	D-WP(C)/40881/2025 WP(C)/28276/2025	RASMI RANJAN KABAT MP	JAJATI KESHARI KHUNTIA	879/2026
322	D-WP(C)/53503/2025 WP(C)/37035/2025	MOUSUMI MAITI MP	MD. GOLAM MADANI	880/2026
323	D-WP(C)/53503/2025 WP(C)/37035/2025	MOUSUMI MAITI MP	MD. GOLAM MADANI	881/2026
324	D-WP(C)/19139/2025 WP(C)/14170/2025	UNION OF INDIA, NEW DELHI MP	SOUBHAGYA CHANDRA DEV DASH	882/2026
325	D-WP(C)/996/2026 WP(C)/ /	ASHALATA NAYAK MP	SUDHANSU SEKHAR JENA	883/2026
326	D-WP(C)/1471/2026 WP(C)/ /	SIBARAM JENA MP	RAMDAS ACHARY	884/2026
327	D-WP(C)/996/2026 WP(C)/ /	ASHALATA NAYAK MP	SUDHANSU SEKHAR JENA	885/2026
328	D-WP(C)/1476/2026 WP(C)/ /	CHOUDHURY NAYAK MP	SURAJ MOHANTY	886/2026
329	D-WP(C)/1478/2026 WP(C)/ /	SANJUKTA DAS MP	RAJENDRA KUMAR DASH	887/2026
330	D-WP(C)/1479/2026 WP(C)/ /	MAA CHANDI WOMEN SELF HELP GROUPS MP	SVKHSIPURUM DALAI	888/2026
331	D-WP(C)/1482/2026 WP(C)/ /	RAMESH MOHANTY MP	RAJENDRA KUMAR DASH	889/2026
332	D-WP(C)/55090/2025 WP(C)/1145/2026	RABINDRA NATH SETHY MP	SRINIVAS MOHANTY	890/2026
333	D-WP(C)/1485/2026 WP(C)/ /	RUPA BIRUA MP	RAJENDRA KUMAR DASH	891/2026
334	D-WP(C)/53422/2024 WP(C)/32605/2024	ANIL NAIK MP		892/2026
335	D-WP(C)/1484/2026 WP(C)/ /	SUDHIR RANJAN MOHAPATRA MP	BAIDHAR SAHOO	893/2026
336	D-WP(C)/1487/2026 WP(C)/ /	VIMA @ BHIMA CHAMPIA MP	RAJENDRA KUMAR DASH	894/2026
337	D-WP(C)/1488/2026 WP(C)/ /	SIKHARPUR SERVICE COOPERATIVE SOCIETY MP	BAYDHAR SAMOOGARH	895/2026
338	D-WP(C)/1490/2026 WP(C)/ /	CHAKRADHAR MAJHI MP	RAJENDRA KUMAR DASH	896/2026
339	D-WP(C)/1491/2026 WP(C)/ /	PRANAB KUMAR BALABANTARAY MP	SAIBRATA RATH	897/2026
340	D-WP(C)/1489/2026 WP(C)/ /	MOHAMMAD ZAFIR MP	RABI NARAYAN MISHRA	898/2026
341	D-WP(C)/8381/2020	SK.MAMTAZ ALI	SIDHESWAR MALLIK	

	WP(C)/8381/2020	MP		899/2026
342	D-WP(C)/1489/2026 WP(C)/ /	MOHAMMAD ZAFIR MP	RABI NARAYAN MISHRA	900/2026
343	D-WP(C)/1492/2026 WP(C)/ /	RAGHUNATH ALADA MP	RAJENDRA KUMAR DASH	901/2026
344	D-WP(C)/8382/2020 WP(C)/8382/2020	MANOJ KUMAR BEHERA MP	SIDHESWAR MALLIK	902/2026
345	D-WP(C)/8385/2020 WP(C)/8385/2020	BRAJA GOPAL JENA MP	SIDHESWAR MALLIK	903/2026
346	D-WP(C)/1495/2026 WP(C)/ /	MITU BIRUA MP	RAJENDRA KUMAR DASH	904/2026
347	D-WP(C)/23008/2020 WP(C)/23008/2020	ASHISH KUMAR SAMANTARAY @ ASHISH SAMANTARAY MP	SIDHESWAR MALLIK	905/2026
348	D-WP(C)/23009/2020 WP(C)/23009/2020	SMRUTI RANJAN PARIDA MP	SIDHESWAR MALLIK	906/2026
349	D-WP(C)/1412/2026 WP(C)/ /	M/S ARUNI STONE CRUSHER MP	KAJAL SAHOO	907/2026
350	D-WP(C)/1500/2026 WP(C)/ /	KALYAN PATTNAIK MP	JAJATI KISHORE MOHANTY	908/2026
351	D-WP(C)/1501/2026 WP(C)/ /	SARJAN DIP MP	SAROJA KANTA SAMAL	909/2026
352	D-WP(C)/54920/2025 WP(C)/1153/2026	DHANPATI SAHU MP	AMIT PRASAD BOSE	910/2026
353	D-WP(C)/1504/2026 WP(C)/ /	BASU@ BASANTA BARIK MP	DEEPALI MAHAPATRA	911/2026
354	D-WP(C)/1505/2026 WP(C)/ /	BASUDEV MAHANANDA MP	SAROJA KANTA SAMAL	912/2026
355	D-WP(C)/1506/2026 WP(C)/ /	ROHIT KUMAR MAHANANDA MP	SAROJA KANTA SAMAL	913/2026
356	D-WP(C)/4754/2015 WP(C)/4754/2015	PRABHAT KUMAR BISWAL MP	M/S.B.SAHOO, D.VARADWAJ, M/S A.P.BOSE, S.SWAIN, D.K.SETHY, D.	914/2026
357	D-WP(C)/1509/2026 WP(C)/ /	K GOPI KRISHNA DORA MP	SAROJA KANTA SAMAL	915/2026
358	D-WP(C)/1510/2026 WP(C)/ /	NIBEDITA @ NIVEDITA PANIGRAHI MP	SOURAV SUMAN BHUYAN	916/2026
359	D-WP(C)/54364/2025 WP(C)/1160/2026	MADHUSMITA DAS MP	DEBAKANTA MOHANTY	917/2026
360	D-WP(C)/38533/2025 WP(C)/29785/2025	BHAGABAN PARAJA MP	CHITTA RANJAN LENKA	918/2026
361	D-WP(C)/1514/2026 WP(C)/ /	BISWAJIT PANDA MP	RAJESH RANJAN SAHOO	919/2026
362	D-WP(C)/1467/2026 WP(C)/ /	GOPAL KRISHNA PATNAIK MP	KRISHNA CHANDRA SAHU	920/2026
363	D-WP(C)/1514/2026 WP(C)/ /	BISWAJIT PANDA MP	RAJESH RANJAN SAHOO	921/2026
364	D-WP(C)/53984/2025 WP(C)/1171/2026	PRAVAT NALIN PATNAIK MP	JNANA RANJAN KAR	922/2026
365	D-WP(C)/55288/2025 WP(C)/1166/2026	NIGAMANAND HANS MP	SRINIVAS MOHANTY	923/2026
366	D-WP(C)/1518/2026 WP(C)/ /	SAROJINI NAYAK MP	RAJESH RANJAN SAHOO	924/2026
367	D-WP(C)/1518/2026 WP(C)/ /	SAROJINI NAYAK MP	RAJESH RANJAN SAHOO	925/2026
368	D-WP(C)/1520/2026 WP(C)/ /	DILLIP KUMAR SWAIN MP	RAJESH RANJAN SAHOO	926/2026
369	D-WP(C)/1520/2026 WP(C)/ /	DILLIP KUMAR SWAIN MP	RAJESH RANJAN SAHOO	927/2026
370	D-WP(C)/55430/2025 WP(C)/1175/2026	RABINDRANATH PANDA MP	BIBHU PRASAD DAS	928/2026
371	D-WP(C)/53990/2025 WP(C)/1176/2026	PRAVAT NALIN PATNAIK MP	JNANA RANJAN KAR	929/2026
372	D-WP(C)/1523/2026 WP(C)/ /	BIDYUTPRAVA SATAPATHY MP	RAJESH RANJAN SAHOO	930/2026

373	D-WP(C)/1523/2026 WP(C)/ /	BIDYUTPRAVA SATAPATHY MP	RAJESH RANJAN SAHOO	931/2026
374	D-WP(C)/55289/2025 WP(C)/1179/2026	SUBHALIPSA BARIK MP	SRINIVAS MOHANTY	932/2026
375	D-WP(C)/1524/2026 WP(C)/ /	DEEPAK @ DIPAK KUMAR SAMAL MP	RAJESH RANJAN SAHOO	933/2026
376	D-WP(C)/1524/2026 WP(C)/ /	DEEPAK @ DIPAK KUMAR SAMAL MP	RAJESH RANJAN SAHOO	934/2026
377	D-WP(C)/24009/2024 WP(C)/13755/2024	RAJIYA SULTAN MP		935/2026
378	D-WP(C)/1528/2026 WP(C)/ /	SARAT KUMAR MOHANTY MP	RAJESH RANJAN SAHOO	936/2026
379	D-WP(C)/1528/2026 WP(C)/ /	SARAT KUMAR MOHANTY MP	RAJESH RANJAN SAHOO	937/2026
380	D-WP(C)/1530/2026 WP(C)/ /	PRATAP CHANDRA DAS MP	RAJESH RANJAN SAHOO	938/2026
381	D-WP(C)/1530/2026 WP(C)/ /	PRATAP CHANDRA DAS MP	RAJESH RANJAN SAHOO	939/2026
382	D-WP(C)/53264/2025 WP(C)/37064/2025	SWARUPA NANDA PATI MP	BIBHUTI BHUSAN PANDA	940/2026
383	D-WP(C)/1537/2026 WP(C)/ /	RAMAKANTA MAHAPATRA MP	AMIT PRASAD BOSE	941/2026
384	D-WP(C)/1538/2026 WP(C)/ /	ARUN KUMAR @ BARIK MP	PRONOY MOHANTY	942/2026
385	D-WP(C)/1547/2026 WP(C)/ /	PRABHAT KUMAR MALIK MP	DURGESH NARAYAN RATH	943/2026
386	D-WP(C)/330/2026 WP(C)/1188/2026	M/S. VIKASH RESIDENTIAL INSTITUTION MP	RAJESH RANJAN SAHOO , BARGARH	944/2026
387	D-WP(C)/6381/2003 WP(C)/6381/2003	BINOD BIHARI PARIDA MP	MR.M.R.SAMANTARAY	945/2026
388	D-WP(C)/1558/2026 WP(C)/ /	SUBAL KUMAR MOHANTY MP	RAMA CHANDRA JENA	946/2026
389	D-WP(C)/55505/2025 WP(C)/1204/2026	CHIEF MANAGER, UNION BANK OF INDIA MP	SASHI KUMAR BARIK BRANCH, NEW DELHI	947/2026
390	D-WP(C)/1567/2026 WP(C)/ /	SANJIB KUMAR DWIBEDY MP	SHASHI BHUSAN JENA	948/2026
391	D-WP(C)/26699/2025 WP(C)/18449/2025	RASESWARI BAG MP	RAJIB RATH	949/2026
392	D-WP(C)/1570/2026 WP(C)/ /	SURYAMANI PANDA MP	ASHIM KISHOR PAL	950/2026
393	D-WP(C)/1572/2026 WP(C)/ /	GUNAKAR BISWAL MP	ANANTA NARAYAN PATTANAYAK	951/2026
394	D-WP(C)/1593/2026 WP(C)/ /	BASANTA KUMAR RATH MP	JAGANNATH BHUYAN	952/2026
395	D-WP(C)/1475/2026 WP(C)/ /	S1 SECURITY SERVICES INDIA PRIVATE LIMITED MP	SASWAT MOHAPATRA	953/2026
396	D-WP(C)/54579/2025 WP(C)/1222/2026	M/S MGS ENVIRON PVT.LTD, GANJAM MP	SAIBRATA RATH	954/2026
397	D-WP(C)/1595/2026 WP(C)/ /	M/S.RACHNA INDUSTRIES, ROURKELA MP	SASWAT KUMAR ACHARYA	955/2026
398	D-WP(C)/54038/2025 WP(C)/1228/2026	BIJAYA KETAN BARIK MP	BISWARANJAN MOHAPATRA	956/2026
399	D-WP(C)/1600/2026 WP(C)/ /	ANIL CHOUDHARY MP	SASWAT KUMAR ACHARYA	957/2026
400	D-WP(C)/1601/2026 WP(C)/ /	BHAGABAN BEHERA MP	PRAJIT KUMAR PRADHAN	958/2026
401	D-WP(C)/1601/2026 WP(C)/ /	BHAGABAN BEHERA MP	PRAJIT KUMAR PRADHAN	959/2026